HARYANA VIDHAN SABHA

COMMITTEE ON ESTIMATES

2015-2016

FORTY FOURTH REPORT

ON THE

BUDGET ESTIMATES

FOR 2015-2016

AGRICULTURE DEPARTMENT



Presented to the House on 3 - H March, 2016

HARYANA VIDHAN SABHA SECRETARIAT, CHANDIGARH

March, 2016

TABLE OF CONTENTS

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1

1	Co	nposition of Committee on Estimates	(III)
2	Intr	oduction	(v)
3	Re	port Agriculture Department	1-41
4	Ap	pendixes	
	i	Summary of recommendations/observations of the Committee in respect of Agriculture Department	42-44
	11	Statement showing the outstanding recommendations/ observations pertaining to the previous years	45-66

COMPOSITION OF THE COMMITTEE ON ESTIMATES FOR THE YEAR (2015 2016)

CHAIRPERSON

- ***1 Smt Santosh Yadav MLA
- * * 2 Shri Mool Chand Sharma MLA

MEMBERS

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3	Shri Jagbir Singh Malik MLA	Member
*4	Shri Ghanshyam Saraf MLA	Member
5	Shri Sri Krishan Hooda MLA	Member
6	Shri Tejpal Tanwar MLA	Member
7	Shri Ghanshyam Dass MLA	Member
8	Shri Kehar Singh MLA	Member
9	Shri Anoop Dhanak MLA	Member
10	Shri Jasbir Deswal MLA	Member
*11	Shri Bhagwan Dass Kabir Panthi MLA	Member
SECRETA	ARIAT	
1	Shri Sumit Kumar	Principal Secretary
2	Shri Rajinder Kumar Nandal	Secretary
3	Shri Dinesh Kaushik	Deputy Secretary

- * Resigned from the membership of the Committee w e f 23rd July 2015 on being appointed as Minister The same was accepted and notified vide Haryana Vidhan Sabha Secretariat Notification No 1/EC/2015 2016/53 dated the 27th July 2015
- ** Nominated as a member of the Committee by the Hon ble Speaker w e f 4th August 2015 for the remaining period of 2015 16 in place of Sh Ghanshyam Saraf MLA
- *** Resigned from the membership of the Committee w e f 4th September 2015 on being chosen as Deputy Speaker unanimously by Haryana Legislative Assembly The same was accepted and notified vide Haryana Vidhan Sabha Secretariat Notification No 1/EC/2015 2016/81 dated the 7th September 2015
- **** Nominated as a Chairperson of the Committee by the Hon ble Speaker w e f 8th September 2015 for the remaining period of 2015 16 in place of Smt Santosh Yadav MLA Chairperson chosen as Deputy Speaker

(111)

INTRODUCTION

1 I the Chairperson of the Committee on Estimates having been authorized by the Committee in this behalf signed this Report on the (i) Budget Estimates for the year 2015 2016 in respect of Agnculture Department and (ii) Implementation of outstanding recommendations/observations of the Committee

A brief summary of the recommendations/observations of the Committee is given in Appendix 1 and 11 in respect of Agriculture Department and Implementation of outstanding recommendations/observations respectively. The summary is not exhaustive and for full recommendations or observations of the Committee reference be made to the main Report and the Reports of previous years (for implementation) relating to the Departments concerned

3 A brief record of the proceedings of each meeting has been kept separately in the Vidhan Sabha Secretariat

4 The Committee are thankful to the Chief Secretary and other Additional Chief Secretaries and Principal Secretaries/Secretaries/representatives of the Departments who appeared before the Committee from time to time for their valuable assistance to the Committee

5 The Committee is also highly thankful and appreciates the working of the Principal Secretary Secretary Deputy Secretary Branch Officials of the Haryana Vidhan Sabha Secretariat for their unstinted whole hearted co operation and assistance rendered by them

The 9th March 2016

MOOL CHAND SHARMA Chairperson Committee on Estimates

REPORT

Constitution of the Committee

1 The Committee on Estimates for the year 2015 2016 consisting of nine members was nominated by the Hon ble Speaker on having been authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 18th March 2015 and notified vide Haryana Vidhan Sabha Secretariat Notification No EC 1/2015 16/27 dated 29th April 2015

Appointment of Chairperson

2 Smt Santosh Yadav MLA was appointed the Chairperson of the Committee

3 Shri Mool Chand Sharma MLA Nominated as a Chairperson of the Committee by the Honble Speaker wef 8th September 2015 for the remaining period of 2015 16 in place of Smt Santosh Yadav MLA Chairperson chosen as Deputy Speaker

Sittings

4 The Committee held/fixed 70 meetings (at Chandigarh and outside Chandigarh) till the finalization of this Report

Implementations/Recommendations

The Committee scrutinized the replies received from the Government and 5 also orally examined the representatives of the department where necessary in connection with the outstanding recommendations/observations made in their reports for the year 1995 96 1996 97 1998 99 2000 01 2001 02 2003 04 2006 07 2007 08 2008 09 2010 11 2011 12 2012 13 2013 14 and 2014 15pertaining to Public Health Engineering Health Mines & Geology Tourism Excise & Taxation Environment Development & Panchayats Rural Development Industries & Commerce Welfare of SCs & BCs Tourism Excise & Taxation Public Health Engineering Irrigation Health Environment and Tourism Departments The Committee dropped the recommendation/observation where it was satisfied with the action taken by the Government The observations of the Committee on the remaining recommendations/observations in respect of these reports are contained in Appendix II of this Report

Selection of Departments

6 The Committee selected the following Departments with a view to scrutinize their Budget Estimates for the year 2015 2016

- 1 Agriculture Department
- 2 Health Department
- 3 Power Department
- 4 Mines & Geology Department

Scrutiny/Framing of Questionnaire/Oral Examination

7 (a) The Committee scrutinized the material and framed the questionnaire in respect of the Agriculture and Health Departments for the year 2015 2016 and orally examined the Agriculture Department

(b) The Committee could not orally examine the Health Department as the Department failed to supply the replies to the questionnaire of the Committee till finalization of the report despite repeated directions Therefore Committee took a serious view and recommends that the replies asked by the Committee be supplied at the earliest

(c) The Committee could not scrutinize the material relating to Mines & Geology Department as the Department could not supply the material till the finalization of the Report

Supplementary Estimates

8 The Committee also scrutinized the Supplementary Estimates of Haryana

Government for the year 2015 2016 and examined the representative of the Finance Department as well as other Department concerned with the demands and also prepared their report thereon for being presented to the Vidhan Sabha on the date fixed therefore

General Observation — Finance Department

9 The Committee while scrutinizing the replies received from the Government relating to the Departments pending paragraphs of previous reports concerning these Departments have experienced that the replies there of are not being sent by some of the departments in time inspite of the instructions issued by the Government from time to time

The Committee is of the view that the Finance Department should coordinate in this respect and reiterate these instructions to all the concerned Department so that replies are sent in time in order to streamline the functioning of the Committee

10 The Report of the Committee in respect of Agriculture Department are in the following paras

AGRICULTURE DEPARTMENT

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Agrıculture Mınıster

Additional Chief Secretary to Gov, Harynia Agriculture Department

Director Agriculture cum Canc Commissioner

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	ADA(G)	•	JD(PP)	•	DD (PP) L	APPOS		ADO (PP)		
⇒	Addl CC		DA CC		Asstt CC		ACDOS	+	ADOS	
	ADA(Ext)	-+	JD (HRD)	-+	DDAs	→	SDAOs	-•	TA/BAO/ADOs	
	ADA(Stat)	→	JD (Stat)	+	D D (TR) Economist	_	MO/RO/Assti Stat	+	TA	¢ ¢
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	JD (Adma)	→	Asstt Director (Admn)			→	=			

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12 Organization Set Up and Functions of the Department

The department is headed by Additional Chief Secretary to Govt of Haryana Agriculture Department At the Directorate level Director Agriculture is the head. In brief the major functions/activities of the department are as follows

Sr No	Subject								
1	griculture Extension Training service to farmers								
2	Cane Development								
3	Soil Conservation Soil & Water Management & Soil Testing Programme								
4	Agriculture Engineering								
5	Ground Water Cell								
6	Plant Protection								
7	Agriculture Statistics								
8	Quality Control								
9	Agricultural Information								
10	Marketing								
11	Seed Development								
12	Crop Production Programme								

The functions/duties of the Department based on the above classification are as below

(i) Agriculture Extension Training service to farmers

Introduction

Extension Reforms in India were pilot tested in 28 districts in 7 states from 1998 to 2005 and is launched in broad level (states) since year 2005 06 This successful experiment served as a basis to launch the Scheme Support to State Extension Programmes for Extension Reforms in the year 2005 06 It was revamped expanded and strengthened comprehensively in the year 2010 Coverage of the scheme was increased in a phased manner. It is currently operational in 639 districts and the remaining rural districts are also proposed to be covered.

The 12th Plan Approach Paper identifies several challenges faced by the agricultural extension and also gives suggestions to deal with the same Some of these include integrating Krishi Vigyan Kendra's (KVKs) problem solving skills and the feed back they provide to State Agriculture Universities (SAUs) and National Agriculture Research System(NARS) with ATMA and strengthen district level planning using technology to reach out to the farmers raising capability of rural poor to conserve and manage their livestock and fisheries resources and derive sustainable incomes link small farmers to markets promote decentralized participatory research as well as knowledge intensive alternatives in rain fed regions

Aims and Objectives

The scheme Support to State Extension Programmes for Extension Reforms aims at making extension system farmer driven and farmer accountable by disseminating technology to farmers through new institutional arrangement viz Agricultural Technology Management Agency (ATMA) at district level to operationalize the extension reforms on a participatory mode

- This scheme shall focus on the following key extension reforms
 Encouraging multi agency extension strategies involving
 Public/Private Extension Service Providers
- Ensuring an integrated broad based extension delivery mechanism consistent with farming system approach with a focus on bottom up planning process
- Adopting group approach to extension in line with the identified needs and requirements of the farmers in the form of CIGs & FIGs and consolidate them as Farmers Producer Organizations
- Facilitating convergence of farmer centric programmes in planning execution and implementation
- Addressing gender concerns by mobilizing farm women into groups and providing training to them

The above objectives shall be met through strengthened institutional arrangements dedicated manpower Innovative Technology Dissemination component and revamped strategy

(II) Cane Development

Sugarcane is one of the most important cash crops of the Haryana State With the establishment of vacuum pan sugar factories in the State this crop has assumed an added importance. Thus it is important to increase the yield of sugarcane and improve its quality in the State and especially in the assigned areas of the sugar factories so as to enable them to draw adequate quantities of good quality cane from their immediate vicinity.

Sugar Industry

Prior to 1947 there was only one sugar factory in the State at Yamunanagar However presently there are 14 sugar mills in the State Out of which 11 sugar mills are in Cooperative Sector and remaining 3 are in private Sector The production of Sugarcane in the State has increased from 72.20 MTs during the year 2009 10 to 74 5 MTs (estimated) during the year 2014 15 The yield of sugarcane level is much lower as compared to the yield level in the Southern States and a lot of concerted development efforts are needed for boosting the productivity of this crop per unit area. The Cane development staff provides timely guidance to the farmers in the selection of quality agronomic practices and also attends the sugarcane survey work They are also engaged in organizing campaigns against various insects and pests. The cane development staff is also responsible for the collection of purchase tax from various sugar mills and timely payment of cane price to the cane growers staff also helps the cane growers in the redressal of their The complaints/grievances against sugar mills and cane Growers Cooperative

Societies The Staff is also responsible for the performance of various regulatory functions particularly to check malpractices at weighbridges distributions of indents and cane bonding etc according to the provisions of Punjab Sugarcane (Regulation of Purchase and Supply) Act 1953 and Rules made thereunder Sugarcane (Control) Order 1966 Haryana Khandsari Manufactures Licensing Order 1972 and Haryana Gur Manufactures Licensing Order 1972 are applicable in the State of Haryana With the coming up of new sugar mills additional staff was sanctioned by the State Govt from time to time Thus the staff deployed under various schemes remains busy throughout the year for the development marketing and regulatory works and implementation of various schemes i e Rastriya Krishi Vikas Yojna (RKVY) National Food Security Mission (Commercial Crop Sugarcane) and Technology Mission on Sugarcane(TMS)

(III) Soil Conservation Soil & Water Management & Soil Testing Programme

WATERSHED DEVELOPMENT

The implementation of watershed development schemes helped in checking soil erosion resulting in increased land productivity. The harvesting of rain water helped in conserving the moisture in situ and recharge the ground water. Water availability for human consumption. Investock and irrigation is also augmented. The underground water level which is fast depleting has been checked.

For judicious use of precious ground water improved on farm water management practices are propagated Sprinkler irrigation system is being promoted by providing subsidy incentive. In order to improve on farm water conveyance by reducing evaporation and seepage losses from field channel and to avoid labour intensive process of maintenance of open channels underground pipelines system of water conveyance is being promoted by providing subsidy incentives

BROAD OBJECTIVES OF SOIL CONSERVATION PROGRAMME

- 1 To prevent the land degradation by adopting multi disciplinary integrated approach
- 2 To improve the land capability and moisture regime in watershed
- 3 To reduce the surface run off
- 4 To upgrade the skills in planning and execution of land development programmes
- 5 To improve farm water management
- 6 To increase the water use efficiency
- 7 To conserve moisture in situ
- 8 To restore ecological balance through scientific management of land and rainwater
- 9 To check soil erosion and land degradation by adopting soil conservation measures including gully control percolation embankment construction of check dams stock ponds diversion channel water harvesting structures and vegetative measures etc

WATERSHED DEVELOPMENT SCHEMES

- 1 Scheme for Enhancing Productivity of Degraded Lands in The State Under Integrated Watershed Development Programme (IWDMP)
- 2 Scheme for execution of soil and water conservation works on watershed basis in the sub mountainous area of the state
- 3 Land Leveling

LAND RECLAMATION

For the reclamation of alkali affected soils Gypsum is added for reclamation and productivity is restored in subsequent years Subsidy @ 50% of the cost of Gypsum Ingredients is provided to farmers of the State. The recommended dose of Gypsum is 5 MT per hectare. During the year 2010 11 to 2014 15 an area of 26 084 hectare was reclaimed and an amount of Rs 1630 24 lakh was utilized. It is proposed to utilize Rs 757 00 lakh to reclaim 10000 hectare area during the year 2015 16.

On Farm Water Management

Major thrust has been given for the promotion of water conservation technologies Lying out of Under Ground Pipeline (UGPL) and Sprinkler Irrigation systems have been found most suitable for the Central flat region and South Western part of the State respectively An amount of Rs 188 76 Crore has been incurred and brought 1 31 254 ha area under UGPL system benefiting 46 346 nos of farmers in the State during the period 2010 11 to 2014 15 Keeping in view the huge demand of the system an amount of Rs 83 20 crores has been proposed to cover an area of about 34 000 ha Benefiting approx 20 000 numbers of farmers during the year 20152016 Assistance @ 50% cost of system limited to Rs 25000/per ha with a maximum of Rs 60 000/ per beneficiary is admissible

Similarly Sprinkler irrigation system is also in heavy demand especially in South Western region of the State 1 54 814 numbers of Sprinkler Sets have been installed in the State since 2010 11 to 2014 15 An outlay of Rs 36 00 Crore to cover 48 000 ha area and benefiting 12000 no of farmers is proposed during the current financial year Assistance @ 60% cost of system for Small & Marginal farmers and @ 50 % for others is being provided

Soil Health Cards

Soil Health Cards are being prepared on the basis of soil test report and are distributed to the farmers with crop specific fertilizer recommendations for balanced and judicious use of fertilizers to sustained productivity as well as soil health. So far 21 49 lakh Soil Health Cards have been distributed to the farmers free of cost Afresh Soil Health Cards are to be issued to all 16 17 lakh farming families in the State within a period of 3 years under newly launched Central Sponsored Soil Health Card scheme. A target of distribution of 2 50 lakh Soil Health Card is fixed for 2015 16

(IV) Agricultural Engineering

Haryana is one of the leading states for Agriculture production in the Country It is now heading towards a better future by adopting latest technology including Agricultural Mechanization and assured irrigation through tubewells Agricultural Engineering wing every year lays down new land marks in the following fields

- Scheme for Promotion of Agricultural Mechanization under Rashtriya Krishi Vikas Yojna Crop Diversification State Plan NFSM and ISOPOM Schemes
- 2 Sub Mission on Agricultural Mechanization
- Precision leveling of farmers field with the help of Laser land levelers on custom Hiring Basis
- 4 Scheme for implementation of National Biogas and Manure Management Programme
- 5 Scheme for Installation & Development of Deep & Shallow Tubewell

(v) Ground Water Cell

- Activities of the cell
- Monitoring of water level
- Ground Water Assessment
- Free service to farmers
- Location of tubewell sites
- Optimum tubewell depth
 Design of tubewell assembly
- Development of tubewell
- Micro level survey to identify potential pockets
- Selection and evaluation of watershed
- Monitoring of rainguage stations
- Training of farmers for Minor Irrigation schemes
- Conducting free geophysical surveys to identify and demarcate the aquifer zones for installation of tubewells

Pump efficiency tests to improve the efficiency pump sets

 Providing Ground water availability certificate to Haryana Vidyut Parasaran Nigam (HVPN) for formulation of tubewells loaning schemes

Besides above activities various thematic maps and technical reports connected with Micro Level Hydro geological Geophysical survey and ground water assessments are prepared

GWC had set up 2184 Grid Observation Points for water level observation during pre and post monsoon period every year in addition to this one Key observation point and a percometric tube at each block HQ in the State which is being observed monthly

Besides this Aquifer Performance Tests are conducted to know the behavior of aquifers Pump Efficiency Tests are conducted to know the efficiency of pump sets for further guidance to the farmers for improvement and modification of the same Resistivity surveys are conducted for farmers free of cost to identify and demarcate the aquifer zone for installation of shallow tubewells by them Water Samples of Grid Observation Points/P tubes and from the farmers field collected by the GWC staff is analyzed in the laboratories established in the offices of GWC Micro level surveys are conducted at block level to demarcate the potential pockets

(VI) Plant Protetion

The Plant Protection section of the Agriculture Department is responsible for monitoring and controlling incidence of insects/pests diseases and weeds in the field crops and also educates farmers on latest plant protections technologies developed by researches by way of imparting trainings and organizing demonstrations A brief description of the set up of plant protection section and functions/activities carried out is as follows

- (a) At State Headquarter the plant protection wing is headed by Deputy Director of Agriculture (PP) working under the supervision of Joint Director of Agriculture (PP) two Assistant Plant Protection Officers and two Technical Assistant/ Agriculture Development Officers Besides 21 Assistant Plant Protection Officers are posted in field one at each district headquarters and 95 Agriculture Development Officers (PP) are placed at block headquarters that are responsible for performing the plant protection activities Two Agriculture Development Officers are posted in Bee Keeping Scheme each at one Karnał and Yamunanagar
- (b) The department has set up its State Bio agent production laboratory at Sirsa It is working under the control of Assistant Plant Protection Officer Sirsa five Agriculture Development Officers five Agriculture Inspectors and two field man are posted in Laboratory The Bio agents like Trichoderma viride NPV Beauveria bassiana are produced and distributed amongst farmers free of cost to demonstrate their effectiveness/efficacy so as to make their use popular for control of Insects/pests of crops

(vii) Agriculture Statistics

Statistical section is an important wing of the Agriculture Department This office is manned by experienced officers/officials with qualification in the field of statistics/ Economics Maths & Agriculture Economics who can technically and statistically analyze and interpret the logically collected data to achieve specific objective envisaged in the scheme by applying statistical tools with professional efficiency. They perform the following functions

1 To bring improvement in area statistics by spot check of area enumeration carried out by the patwaris in a set of random /selected

villages The crop Cutting Experiments is also conducted on random basis to ascertain the quality of field work and to attempt estimate of yield rates Ground Truth Activity work (GTA) for GOI is also done by the wing

- 2 To obtain reliable and advance estimates of area under Principle crop by conducting girdawan on priority basis in a set of 20% randomly selected villages under Timely Reporting Scheme These estimates are utilized for planning till the final forecast of area is received from Director Land Records Haryana
- 5 To study the impact of various agricultural development programmes it becomes imperative to carry out surveys regarding High Yielding Varieties Programme Fertilizer use dry farming and multiple cropping Impact of sprinkler irrigation introduction of modern implements etc Every year field surveys are conducted to assess the impact of introduction of modern technology in agriculture
- 4 To obtain estimates of average yield per hect of principle crops grown in the state though the technique of crop estimation survey with a reasonable degree of precision by assessing the average yield the total production at block/tehsil/district/state level is prepared and also to obtain information on different improved agricultural practices
- 5 To maintain data regarding weather Block wise area statistics especially food grains productions programme
- 6 State govt has been implemented two crop insurance schemes i e Modified National Agriculture Insurance Scheme and Weather Based Crop Insurance Scheme
- 7 To monitor and co ordinate the scheme
- 8 To conduct the meeting for State level Co ordination Committee (SLCCCI) Technical Advisory Committee (TAC) and other relevant meetings
- 9 To arrange & supply yield data to Agriculture Insurance Company (AIC) for all crops and damage regarding claims of Insurance
- 10 To co ordinate various other works like weekly reports monthly reports quarterly reports half yearly reports annual reports work of cost of production for different major crops and work pertaining to National conference and many others

(viii) Quality Control

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The functions of this branch in the Directorate as well as subordinate officers are as under

- 1 To monitor quality of Pesticides & Fertilizers
- 2 Coding of pesticides samples to maintain secrecy

- Jo Organize quality control campaign for drawing samples of fertilizers and pesticides during the peack consumption period of Kharif and rabi and constitution of special teams therefore
- 4 Monitoring the supply and availability of pesticides & fertilizers in the State
- insurance of consents for launching prosecution against the manufacturer and dealers of pesticides whose samples are found misbranded
- 6 Scrutiny of Subsidy bills of fertilizers and forwarding the same to Govt of India
- 7 To submit proposal of scheme to State/Govt of India
- 8 To accord financial sanctions for the purchase of chemicals glass wares and instruments for use in Quality Control Laboratories
- 9 To supervise the analysis work of the State pesticides & Fertilizers laboratories
- 10 To analyze the pesticides & fertilizers samples
- 11 To launch prosecution in various courts against the pesticides & fertilizers manufacturing companies and dealers whose samples are found misbranded/ non standard
- 12 To monitor the old recoveries of fertilizers Taccavi loans from the farmers

(ix) Agricultural Information

Agriculture information section is small unit at the State head quarter. It is headed by Agricultural Information Officer (Al0) The main function of this wing is to organize various Exhibitions and shows for highlighting process/achievements made in the field of Agriculture and to make the farmers aware of various facilities provided by the Government. The Additional Director Agriculture (Extension) supervises the activities of information Section

This wing consists of various officers who are very intelligent and always keeps a close vigil and rapport with the DPR Haryana in disseminating the latest activities of the department in a time bound and stipulated period. The officers are Hindi Officer Superintendent Librarian and Photographer etc. These officers including the Head of the wing designated above as Agriculture Information. Officer under the control of Senior Officers always ready to accomplish any kind of work during day and night and even during the holidays and odd hours.

The main reports which are under process by this wing are Administrative Report Crop Production Programme etc. The work pertaining to the Krishi Sanwad is also coordinated by this wing. Other works pertaining to publicity of the department are also coordinated by wing. The different activities in the form of activity note are also prepared by this wing in addition to the above mentioned works in the first paragraph of Agriculture Information section.

(x) Marketing Section

Marketing wings deals with development aspects of marketing of Agricultural produce in the State Under Marketing Development activities the Agricultural Development Officers (Marketing) and other extension staff working in the field taken up the marketing extension work to educate the farmers about improved marketing practices so that they are able to sell their agricultural produce at proper time and place to get a better price Besides the market data/information pertaining whole sale & retail prices of various agricultural commodities marketable surplus and day today mandi arrivals as also price trends are collected from selected mandis of the State and these information are daily transmitted through telephone and NICNET for dissemination for the benefit of farmers and consumers through All India Radio in Krishi Jagat Programme & T V Doordarshan as well as supplied to various quarters in Govt of India and the State Govt for their use

13 Budget

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The department was asked by the Committee to know about the total budget allocated to the department for the current financial year scheme/work/project wise together with the amount spent thereon upto 31st July 2015

The Department replied as under

Budget provision of 97524 75 Lac has been made for this department out of which an amount of 31292 75 Lac under Non Plan Schemes and an amount of Rs 66232 00 Lac under Plan schemes has been allocated for the current Financial Year Le 2015 16 An amount of Rs 10048 09 Lac and Rs 526 93 Lac has been spent under Non plan schemes and Plan schemes respectively up to 31St July 2015 The scheme wise budget allocated and expenditure incurred is as under

Sr No	Major Head	Budget Alıocated	Expenditure upto 31 st July 2015
1	2401 Crop Husbandry	15025 90	3934 44
2	2402 Soil and Water Conservation	2419 15	686 52
3	2415 Agricultureal Research & Education	12695 00	5127 75
4	2435 Other Agriculture Programme	222 20	44 94
5	2702 Minor Irrigation	930 50	254 24
	Total	31292 75	10048 09

Non Plan Schemes (2015 16)

(Rs In Lac)

UNDER MAJOR HEAD 2401 CROP HUSBANDRY

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(Rs in Lac)

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Sr No	Minor Head	Sub Head	Name of Schemes	Budget Allocated upto 31 st July 2015	Expenditure upto 31st July 2015
1	001 Direction & Administration	99	Headquater Staff (v) (c)	465 90 20 00	124 01 0 20
2	105 Manures & Fertilizers	98	Purchase & Distribution of Chemical Fertilizers Continuation of Staff with the Agriculture Department	1604 00	313 71
3	107 Plant Protection	99	Plant Protection Operation	1700 00	438 87
4	108 Commercial Crops	94	Sugarcane Development in Haryana	1015 00	242 87
5	108 Commercial Crops	98	High Yielding Varieties Programme in Haryana	2100 00	569 44
6	109 Extension Farmers Training	99	Agnculture Demonstration & Propaganda (v) (c)	6546 00 20 00	1833 62 0 00
7	111 Agricultural Economics & Statistics	99	Statistical Cell	180 00	53 35
8	113 Agriculture Engineering	99	Agriculture Engineering	137 00	358 57
9	800 Other Expenditure	99	District Level Minor Works	5 00	0 00

Under Major Head 2402 Soil & Water Conservation

(Rs in Lac)

Sr No	Minor Head	Sub Head	Name of Schemes	Budget Allocated upto 31st July 2015	Expenditure upto 31 ¹ July 2015
1	102 Soil Conservation	99	Scheme for the Soil Conservation and Water Management on Agncultural Land in Haryana	2419 15	686 52

Under Major Head 2415 Agricultural Research &Education

(Rs in Lac)

Sr No	Minor Head	Sub Head	Name of Schemes	Budget Allocated upto 31st July 2015	Expenditure upto 31st July 2015
1	277 Education	99	Grants in Aid to Haryana Agricultural University	12695 00	5127 75

Under Major Head 2435 Other Agricultural Programmes

(Rs in Lac)

Sr No	Minor Head	Sub Head	Name of Schemes	Budget Allocated upto 31st July 2015	Expenditure upto 31st July 2015
I	101 Marketing Facilities	99	Development and Grading of Agriculture Produce	222 20	44 94

Under Major Head 2702 Minor Irrigation

(Rs in Lac)

Sr No	Minor Head	Sub Head	Name of Schemes	Budget Allocated upto 31 ¹ July 2015	Expenditure upto 31 ^t July 2015
1	005 Investigation	99	Scheme for Development of Ground Water and Implementation of various NABARD Scheme in the State	930 5	254 24

Note Being Staff Schemes No target/Achievements are to be fixed Plan Scheme 2015 16

Plan Scheme 2015 16

Sr No	Name of the Scheme	Budget allocated 2015 16	Exp Upto 31 07 15
1	2	3	4
1	2401 Crop Husbandry	42035 00	355 72
2	2402 Soil and Water Conservation	1800 00	152 30
	Total	43835 00	508 02
3	Centrally Sponsored Schemes (Centre Share)	925 00	0
4	100 / Centre Sector Scheme	472 00	18 91
	Total	1397 00	18 91
	G Total	45232 00	526 93

Details of Plan Scheme 2015 16

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Rs in lac)

Sr No	Name of the Scheme	Budget allocated 2015 16	Exp Upto 31-07 15
1	2	3	4
	2401 Crop Husbandry		
1	Scheme for Promotion of Sustainable Agriculture Strategic Initiatives	600 00	11 08
2	Scheme for Managing the Micro Nutnents Deficiency in the Soil	300 00	0
3	Scheme for Promotion of Crop Diversification	400 00	0
4	Scheme for Stockingand Distribution of Distribution of Fertilizers by Institutional Agencies	650 00	
5	Scheme for Safe and Scientific Storage of Food grains by Scheduled Castes Farmers	300 00	0
6	Scheme for Strengthening of Agncultural Extension Infrastructure	400 00	124 78
7	Scheme for Agricultural Engineering and Trial Bonng	350 00	56 37
8	Scheme for Providing Soil and Water Testing Services to the farmers	120 00	0 23
9	Scheme for Setting up Strengthening of Biological Control Lab at Sirsa under Integrated Pest Management	20 00	1 33
10	Scheme for Quality Control on Agriculture Inputs	350 00	51 86
11	Scheme for Technology Mission on Sugarcane	350 00	0
12	Scheme for Safe and Scientific Storage of Food-grains by General Category Farmers	250 00	0
13	Scheme for Agriculture Extension Training Services to Farmers	150 00	48 30
14	Scheme for Constitution of Haryana Kisan Ayog	250 00	34 15
15	Scheme for Promotion of Cotton Cultivation in Haryana State	350 00	8 10
16	Scheme for Scientific Bee Keeping quality Honey Production for SC farmers including Agriculture and Non Agriculture Labour	350 00	0

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<u> </u>	Scheme for National Project on Management of Soil Heal and Fertility	th 40.00	5 16
18	Scheme for Improvement of Agriculture Statistics	20 00	2 16
19	Scheme for Plant Health care through E Pest Surveillance	1 00	0
20	Scheme for Providing implements/Machinery on subsidy to th group of farmers and farmers of SC category	e 450 00	0
21	Scheme for Providing loan from NABARD for the construction of Godown by HAIC	n 100	0
22	Scheme for Support to State Extension Programme for extension reforms (90.10) (ATMA)	or 285 00	12 20
23 8	Scheme for Support to State Extension Programmefor extension reforms fro SC farmers (90 10) (ATMA)	70 00	0
24 8	Scheme for Weather Based Crop Insurance (50 50)	3450 00	0
25 5	Scheme for Modified National Agriculture Insurance Scheme 50 50)	8 00	0
	ntegrated Scheme of Oilseeds Pulses Oil palm and Maize for Seneral Farmers (ISOPOM) (75 25) (MOOP)		0
	ntegrated Scheme of Oilseeds Pulses Oil palm and Maize for cheduled Castes Farmers (ISOPOM) (75 25) (NMOOP)	20 00	0
111	cheme for Intensive Cotton Development under Mini Mission of Technology Mission on Cotton (75 25)	15 00	0
F	cheme for Intensive Cotton Development under Mini Mission of Technology Mission on Cotton for Scheduled Castes armers (75 25)	5 00	0
30 S	ub Mission of Agricultura Mechanizatio (SMAM) (new cheme) (75 25)	100 00	0
	entre Share of CSS	<u> </u>	•
	ashtriya Krishi Vikas Yojna (RKVY)	24500 0	0
(n	ashtriya Krishi Vikas Yojna for Scheduled Castes Farmers (KVY)	500 00	0
	ational Food Security Mission (NFSM)	4800 00	0
	ational Food Security Mission for Scheduled Castes Farmers FSM)	1200 00	0
5 Na	ational Mission for Oilseed and Oil Palm (NMOOP)	240 00	0
(N	ational Mission for Oilseed and Oil Palm for SC Farmers MOOP)	60 00	0
7 Na	tional Mission on Agriculture Extension & Technology	800 00	0
	tional Mission on Agriculture Extension & Technology for heduled Castes Farmers	200 00	0
	tal Crop Husbandry	42035 00	355 72
Pa	rt II 2402 Soil and Water Conservation		
Pa 1 Scl Teo	heme for Providing Assistance on adoption of Water Saving chnologies	1000 00	0
Pa 1 Scl Tec 2 Scl	heme for Providing Assistance on adoption of Water Saving	1000 00 523 00	0

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Centrally Sponsored Schemes (State Share)		
1 Scheme for Development of Saline/ Waterlogged soils in Haryana State	200 00	35 05
2 National Mission on Sustainable Agriculture (new scheme)	50 00	0
3 Soil Health Cards Scheme (75 25) (New scheme)	25 00	0
Total	1800 00	152 30
G Total	43835 00	508 02
Centrally Sponsored Schemes (Centre Share)		
1 Sub Mission of Agricultural Mechanization (SMAM) (new scheme) (75 25)	500 00	0
2 Scheme for Development of Saline/ Waterlogged soils in Harvana State	300 00	0
3 National Mission on Sustainable Agriculture (new scheme)	50 00	0
4 Soil Health Cards Scheme (75 25)(New scheme)	75 00	0
Total	925 00	Ö
Centre Sector Scheme (100 / basis)		_
1 Scheme for Setting up of biogas plants	300 00	0
2 Scheme for Setting up of biogas plants for SC component	1 00	0
3 Scheme for Strengthening and Modernization of Pest Management Approach (token provision)	1 00	0
4 Scheme for timely Reporting of Estimates of Area and Production of Principal Crops	50 00	5 40
5 Scheme for Improvement of Crops Stat	50 00	13 51
6 Scheme for National Project on Organic Farming	50 00	0
7 Scheme for Development of Infrastructure Facilities for Production of Distribution of Quality Seed for Scheduled Castes Farmers	10 00	0
8 Scheme for Development of Infrastructure Facilities for	10 00	0
Production of Distribution of Quality Seed (subsidy component)		
Total	472 00	18 91

After going through the written reply and oral examination of the representatives of the Department the Committee desire to know the reasons for not utilizing the budget allotted for some important schemes of government till now

The Committee also desire to know the amount released to farmers for subsidy on the agriculture equipments etc from the total budget allotted for this purpose during the last five years

14 Objectives

With regard to the questionnaire regarding achievement of the Department during the last three years The Department reply is as under

The department of Agriculture has different wings which are looking after the related schemes. The heads of different sections and the officers in the sub offices/field are responsible for execution the works. The objectives of the department and its subordinate offices are as under

- 1 Increase productivity of agricultural crops and thus increase the production
- 2 To ensure supply of quality inputs (seeds fertilizers & pesticides etc.) to the farmers
- 3 To promote good agriculture practices and management of natural resources and to achieve environmentally sustainable agriculture
- 4 Diversification of Agriculture
- 5 Research & development support for agriculture development
- 6 Creation of post harvest management system infrastructure to ensure remunerative price to the farmers. The achievements during the last three years are as under

Area average yield and production of major crops in Haryana from the year 2012 13 to 2014 15

A=Area in 000 hect Y=Av Yield in kgs/hect P=Prod in 000 tonnes/bales 170 kgs of each

Sr No	ltems	2012 13		2013 14			2014 15			
	ļ	Area	Yleid	Production	Area	Yield	Production	Area	Yield	Production
1	Rice	1206	3268	3941	1244	3248	4041	1287	3113	4006
2	Bajra	411	1925	791	403	2057	829	383	1749	670
3	Wheat	2497	4452	11117	2499	4722	11800	2601	3981	10354
4	Sugar -cane	101	74260	7500	101	7353	7427	97	73907	7169
5	Cotton (lint)	593	681	2378	567	608	2027	648	510	1943
6	Rabi Oilsee d	559	1716	959	537	1639	880	493	1432	706

STATEMENT OF OUTLAY AND EXPENDITURE OF PLAN SCHEMES FROM 201213 to 2014 15 AND PROPOSED OUTLAY FOR 2015 16

(Rs	ın	lakh)	
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		2012 13		201	3 14	2014 15	
Sr No	Name of the Heads	Outlay	Exp	Outlay	Exp	Outlay	Exp
1	2	4	5	6	7	8	9
1	Crop Husbandry	34500 00	22940 49	50674 00	30830 98	31800 00	26275 15
2	2402 Soil and Water Conservation Total (State share)	1062 00 35562 00	967 37 23907 86	1670 00 52344 00	1364 79 32195 77	1700 00 33500 00	1566 14 27841 29
3	Central Share of Centrally Sponsored Scheme (sharing basis)	5122 00	2237 18	3229 50	1468 72	557 80	127 93
4	100 / Centrally Sponsored Scheme	6592 55	3860 12	5613 35	3239 22	882 00	193 94
	Sub Total (Central Share)	11714 55	6097 30	8842 85	4707 94	1439 80	321 87
	Total (State share + Central Share)	47276 55	30005 16 (63 46 /)	61186 85	36903 71 (60 32/)	34939 80	28153 16 (81/)

After going through the written reply and oral examination of the representatives of the Department the Committee observed that Haryana is an Agriculture State but the Department could not utilize the funds released by the Centre Government for agriculture schemes Therefore the Committee desires to know the reasons for not utilizing the funds released by the Central Government

15 Vacant Posts

In the reply to the questionnaire of the Committee the information with regard to the vacant posts supplied by the Department is as under

Category	No of posts sanctioned	No of posts filled up	No of posts vacant	Reasons
A	65	41	24	The posts are lying vacant
В	1811	990	821	due to non recruitment of staff
С	1826	903	923	
D	1274	615	659	
Total	4976	2549	2427	

Cadre wise/Category wise position of filled/vacant posts in the department as on 31 07 2015 Group A

Sr No	Category	Total sanctioned posts	Posts filled up	Posts vacant
(I)	Admn Cadre	1	1	
	Director General Agn Jt Director (Admn)	1	1	
(11)	Additional Director / Additional Cane Commissioner	3	3	
(111)	Joint Director	5		5
(1V)	(Deputy Director of Agriculture 21 Deputy Director of Agriculture (Trg) =1 Marketing Officer=1	27	23	4
	Deputy Director of Agriculture(Agro)=1 Deputy Director of Agriculture (1Q)=1 Deputy Director of Agriculture (PP)=1 Deputy Cane Commissioner Pki=1			
2	Engg Cadre Additional Director (Agri Engineer) =1 Joint Director (Agri Engineer) =1 Agriculture Engineer=1	3	1	2
3	Hyd Cadre Chief Hydrolosgist 1 Hydrologist 6	7	5	2
4	Statistics Cadre Additional Director (Statistics) 1 Joint Director (Statistics) 1 Deputy Director (Timely Reporting) 1 Economist 1	4	2	2
5 (I)	SC/ST/SS Cadre Additional Director of Agnculture (Soil Conservation) 1 Additional Director of Agnculture (Soil & Water Management) Pkl 1 Joint Director of Agriculture (Soil Conservation)	3	2	1
(11)	Divisional Soil Conservation Officer 6 Senior Analyst 7	13	5	8
	Total	65	41	24

2	2
2	4

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Group B

Sr No	Category	Total sanctioned	Filled	Vacant
1	Admn Cadre SDAO & equv	posts		
(1)	Sub Divisional Agriculture Officer =36 Quality Control Inspector =21	189	109	80
	Subject Matter Specialist =92	l F		
	Assistant Plant Protection Officer =21		ļ	
	Assistant Cane Development Officer =15			
	Assistant Seed Production Officer = 1			
	Agriculture Information Officer =1			
	Assistant Cane Commissioner =1			
	Agriculture Marketing Officer = 1			
(II)	Misc	36	15	21
	Assistant Director (Admn) =2 Deputy District			
	Attorney (Legal) =1			
i	Assistant District			
	Attorney (Legai) =1			
	Sr Account Officer =1			
	Account Officer =3			
	Superintendent (HQ) =5			
	Superintendent(Field) =22			
	Private Secretary =1			
2	Engg Cadre AAE/ SMS(FI)/ SDO(GGP)	22	12	10
3	Hydrology Cadre	6	1	5
	Assistant Geologist Assistant Geophygist			_
	Water Development Specialist	1	1	
4	Statistics Cadre	25	23	2
	Assistant Statistical Officer Planning Officer			
	Research Officer			
	Field Officer			
5	SC/ST/SS Cadre			
(!)	Assistant Soil Conservation Officer Soil Survey Officer	47	38	9
	Soil Testing Officer			
	(A) Total	326	199	127
	Administrative Cadre			
1	Agriculture Development Officer	1068	580	488
2	Agriculture Development Officer (Farm Implements)	29	26	3
	Agnculture Development Officer (Soil Cons /Soil Testing / Soil Survey)	144	4	140

4	Block Agriculture Officer / Technical Asstt	208	164	44
	Technical Asstt (Ground Water Cell)	6	5	1
6	Technical Asstt (Soil Conservation)	22	7	15
7	Technical Asstt (Statistcis)	8	5	3
	(B) Total	1485	791	694
	Total (A+B)	1811	990	821

Group C (Head Quarter)

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Sr No	Name of Post	Sanctioned	Filled	Vacant
1	Deputy Superintendent	16	14	2
2	Personal Asstt	4	4	0
3	Assistant	74	36	38
4	Junior Auditor	4	4	0
5	Sr Scale Steno	10	2	8
6	Jr Scale Steno	5	1	4
7	Steno	11	0	11
8	Clerk	46	19	27
9	DMO	1	1	0
10	CHDM	01	00	01
11	HDM	01	00	01
12	DM	02	00	02
13	Tracer	02	02	00
14	Hindi Officer	01	01	00
15	Photographer	01	01	00
16	Librarian	01	01	00
17	Electrician	01	01	00
18	PBX Operator	01	01	00
19	Driver	11	07	04
	Total (A)	193	95	93

Group C (Field)

Sr No	Name of Post	Sanctioned	Filled	Vacant	
1	Deputy Superintendent	20	13	7	
2	Accountant	98	52	46	
3	Senior Scale Stenographer	11	8	3	
4	Junior Scale Stenographer	31	12	19	
5	Stenographer	149	63	86	
6	Clerk	290	135	155	

7	Agriculture inspector	289	95	194
8	Surveyor	52	30	22
9	Technical Operator	04	04	00
10	Head Draftsman -	08	02	06
11	Draftsman	31	23	08
12	Tracer	73	31	42
13	Chief Supervisor (Drilling)	02	02	00
14	Junior Engineer	19	11	08
15	Dnller	06	0	06
16	Fitter	22	14	08
17	Mason	36	20	16
18	Mechanic Borer	14	13	01
19	Air Compressor Driver	10	08	02
20	Auto Mechanic	02	01	01
21	Mechanic	14	02	12
22	Driver	94	64	30
23	Truck Driver	05	03	02
24	Bee Keeper	05	0	05
25	Junior Scientific Assistant	113	21	92
26	Lab Attendant (Matric)	125	37	88
27	Lab Assistant	10	07	3
28	Book Binder	01	01	00
29	Photolitho cum Plate Maker	01	01	00
30	Grader	01	01	00
31	Grading Assistant	01	01	00
32	Computer	03	03	00
33	Sectional Officer (Ground Water Cell)	11	9	2
34	Statistical Assistant	78	26	52
35	Sectional Officer (Civil)	4	1	3
	Total (B)	1633	714	919
	Total (A+B)	1826	809	1017

Group D (Head Quarter)

Sr No	Name of Post	Sanctioned	Filled	Vacant
1	Class IV	42	15	27
	Total (A)	42	15	27

Group D (Filed)

Sr No	Name of Post	Sanctioned	Filled	Vacant	
1	Class IV	1208	532	676	
2	Lab Attendant (Non Matnc)	24	01	23	
	Total (B)	1232	533	699	
	Total (A+B)	1274	548	726	

After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department take prompt action to fill up the vacant posts so as to avoid any adverse effect on the working of department

16 Temporary Staff

The department was asked by the Committee to know about the total number of temporary daily wages posts in the department as on 31st July 2015

The Department replied as under

There are no posts sanctioned for daily wages employees However the following services are being ousourced through the Service Provider and HARTRON as per Outsourcing policy of the State Govt

Head Quarter

1	Malles	4
2	Helpers	24
3	Security Guards	6
4	Sweepers	6 fuli time+2 part time
5	Sewer man	1
6	Drivers	7
7	ADO (SC)	9
8	TA(NFSM)	9
9	Data Entry Operators	15

After going through the written reply and oral examination of the representatives of the Department the Committee recommends that district wise report be submitted to the Committee about the Staff appointed by outsourcing policy in the field offices

17 Embezzlements/Misappropriation of funds

On being asked by the Committee regarding

(a) The number of complaints received and enquiry conducted

regarding irregularities/embezzlements/ misappropriation of funds against the officers/officials of the department during the last three years and

(b) The number of aforesaid cases pending at present in different courts alongwith the financial implications involved therein The Department reply as under

(a) The information pertaining to complains received and inquiries conducted regarding irregularities/embezzlements/misappropriation of funds against the officers/officials of the department during the last three years are as under

Sr No	Name of the officer/ official S/Sh	Date of complaint received	Present position of the case
1	Deep Chand AAE Palwal	15 09 2014	A complaint was received against the officer regarding misuse of Govt vehicle and misuse of DDO powers Govt has decided vide letter dated 01 06 2015 to take action under rule 7 against the officer and directed to send the draft chargesheet JD (AE) PkI has been requested to send the draft of chargesheet vide letter dated 23 06 2015 Last reminder issued on dated 20 10 2015 Draft chargesheet is still awaited
2	Pawan Kumar the than DDA Karnal now Palwal	27 11 2014	A complaint was received against the Officer regarding irregularity of Govt money not to work as per ATMA scheme guideline and to collect the money from private firm to organize the Kisan Mela in Karnal Govt has decided vide letter dated 11 03 2015 to take action under rule 7 against the officer and directed to send the draft chargesheet The draft of under rule 7 chargesheet against the officer has been sent to Govt vide letter No 12746 dated 09 10 2015 Govt has to issue the chargesheet against the officer
3	Ram Saroop Bhadu DSCO Gurgaon	06 11 2014	A complaint was received against the officer vide Govt letter dated 24 12 2014 in which the embezzlement/ irregularity in IWDMP scheme fund has been alleged against the officer and other staff Sh Anil Kumar ADA (SWM) has been deputed as preliminary inquiry officer to conduct the Enquiry vide letter dated 30 01 2015 He has not submitted the enquiry report Last reminder issued on dated 30 09 2015 He has been again requested to send the inquiry report immediately
4	Grnsh Nagpal DDA Ambala	17 04 2015	A complaint was received against the officers to misuse Govt vehicle irregularity in purchase of fertilizer pesticide and seed and embezzlement in distribution of the above inputs Smt Meenakshi Dahiya JD (Admn) has been deputed as preliminary enquiry officer to conduct the Enquiry vide letter dated 12 05 2015 Last reminder issued on dated 20 10 2015 Enquiry report is still awaited

HAS II the SDAD Palwal (now under suspension) Immedical bill of Sh. Nanu Ram VEW on the sanchol medical bill issued in favour of Sh. Darao Singh VE misuse the DDO power. The Govt. vide letter dated 01 05 2015 has decided to take action under rule 7 against the officer and directed to send the draft chargesheet DDA Palwal has been requested to so onginal record of the case vide letter dated 26 05 2 Last reminder issued on 01 09 2015 Draft charges and record is still awaited from DDA Pawal Direct being issued to send the draft chargesheet immedi difference of the case vide letter dated 26 05 2 Last reminder issued vide Govt lette the gissued to send the draft chargesheet immedi difference of the case vide letter dated 26 05 2 Last reminder issued vide Govt lette being issued to send the draft chargesheet immedi difference of the case vide letter dated 26 05 2 Last reminder issued vide Govt letter the officer has submitted the reply o chargesheet which has been sent to DSCO Kamal comments vide letter no 12745 dated 09 10 2015 Comments are still awaited from the concerned offic duty as DDO The officer has submitted the reply o chargesheet which has been sent to DSCO Kamal comments vide letter no 12745 dated 09 10 2015 Comments are still awaited from the concerned offical we placed under suspension vide order dated 03 12 2013 under pend enquity. Concerned office has been directed to sen under rule 7 Draft chargesheet against the official we placed under suspension vide order dated 03 12 2013 under pend enquity. Concerned office has been directed to sen under rule 7 Draft chargesheet against the official we placed under suspension vide order dated 03 12 2013 under pend enquity. Concerned office has been directed to sen under rule 7 Draft chargesheet against the official we placed under suspension vide order dated 03 12 2013 under pend enquity. Concerned office has been directed to sen under rule 7 Draft chargesheet against the official we placed under suspension vide orde			T · · · · · · · · ·	
kumarASCO Kathal1355 dated 24 07 2015 against the officer in charg irregularity of Govt money and carelessness in offi duty as DDO The officer has submitted the reply o chargesheet which has been sent to DSCO Karnal comments vide letter no 12745 dated 09 10 2015 Comments are still awaited from the concerned offi7Pravesh Amar Clerk 0/o ASCO Kaithal07 06 2013A complaint was Received against the official regar embezzlement of UGPL subsidy amount by making unique code of firms in the bank at Kaithal After re the complaint from the DSCO Karnal the official was placed under suspension vide order dated 03 07 2C reinstated vide order dated 03 12 2013 under pend enquiry Concerned office has been directed to sen under rule 7 Draft chargesheet against the official regar embezzlement of UGPL subsidy amount by making unique code of firms in the bank at Kaithal After re under rule 7 Draft chargesheet against the official regar embezzlement of UGPL subsidy amount by making unique code of firms in the bank at Kaithal After re dificial is still pending Reminder is being issued to the draft chargesheet against the official regar embezzlement of UGPL subsidy amount by making unique code of dated 03 12 2013 under pend empury Concerned office has been directed to sen under rule 7 Draft chargesheet against the official regar embezzlement of UGPL subsidy amount by making unique code of dated 03 07 20 reinstated vide order dated 03 07 20 reinstated vide order dated 03 07 20 reinstated vide order dated 03 12 2013 under pend enqury Concerned office has been directed to sen under rule 7 Draft chargesheet against the official vide placed under suspension vide order dated 03 07 20 reinstated vide order dated 03 12 2013 under pend enqury Concerned office has been directed to sen under rule 7 Draft chargesheet agai	5	HAS II the SDAO Palwal (now under	17 12 2014	A complaint was received against the officer to draw the medical bill of Sh Nanu Ram VEW on the sanction of medical bill issued in favour of Sh Darao Singh VEW and misuse the DDO power The Govt vide letter dated 01 05 2015 has decided to take action under rule 7 against the officer and directed to send the draft chargesheet DDA Palwal has been requested to send original record of the case vide letter dated 26 05 2015 Last reminder issued on 01 09 2015 Draft chargesheet and record is still awaited from DDA Pawal Direction is being issued to send the draft chargesheet immediately
Clerk 0/o ASCO KaithalOf 0 2010In complaint from the UGPL subsidy amount by making unique code of firms in the bank at Kaithal After re- the complaint from the DSCO Kamal the official was placed under suspension vide order dated 03 07 22 reinstated vide order dated 03 12 2013 under pend enqury Concerned office has been directed to sen under rule 7 Draft chargesheet against the official regan embezziement of UGPL subsidy amount by making unique code of firms in the bank at Kaithal After re- the draft chargesheet against the official regan embezziement of UGPL subsidy amount by making unique code of firms in the bank at Kaithal After re- the draft chargesheet8Narender Kumar Steno Typist O/o 	6	kumar ASCO	7 6 2013	Chargesheet u/r 7 has been issued vide Govt letter No 13655 dated 24 07 2015 against the officer in charge of irregularity of Govt money and carelessness in official duty as DDO The officer has submitted the reply of chargesheet which has been sent to DSCO Karnal for comments vide letter no 12745 dated 09 10 2015 Comments are still awaited from the concerned office
Kumar Steno Typist O/o ASCO Kaithalendezizement of UGPL subsidy amount by making unique code of firms in the bank at Kaithal After rei the complaint from the DSCO Kamal the official wa placed under suspension vide order dated 03 07 20 reinstated vide order dated 03 12 2013 under pendi enquiry Concerned office has been directed to sen under rule 7 Draft chargesheet against the official v ietter dated 12 01 2015 The draft chargesheet again official is still pending Reminder is being issued to the draft chargesheet9Balbir Singh ADO (Suspend) O/o DDA Kamal05 06 2014A complaint was received against the officer to rece amount of Rs 6000/ in cash from the farmer for ma seed of summer mung and other inputs No receipt given to the farmer for this amount The amount wa 	7	Clerk 0/o	07 06 2013	A complaint was Received against the official regarding embezzlement of UGPL subsidy amount by making false unique code of firms in the bank at Kaithal After receiving the complaint from the DSCO Kamal the official was placed under suspension vide order dated 03 07 2013 and reinstated vide order dated 03 12 2013 under pending enquiry Concerned office has been directed to send the under rule 7 Draft chargesheet against the official vide letter dated 12 01 2015 The draft chargesheet against the official is still pending Reminder is being issued to send the draft chargesheet
ADO (Suspend) O/o DDA Kamal (Suspend) O/o DDA Kamal (Suspend) O/o DDA Kamal (Suspend) O/o DDA Kamal (Suspend) O/o DDA Kamal (Suspend) (Suspen	8	Kumar Steno Typist O/o	07 06 2013	A complaint was received against the official regarding embezzlement of UGPL subsidy amount by making false unique code of firms in the bank at Kaithal After receiving the complaint from the DSCO Karnal the official was placed under suspension vide order dated 03 07 2013 and reinstated vide order dated 03 12 2013 under pending enquiry Concerned office has been directed to send the under rule 7 Draft chargesheet against the official vide letter dated 12 01 2015 The draft chargesheet against the official is still pending Reminder is being issued to send the draft chargesheet
is under consideration	9	ADO (Suspend) O/o DDA	05 06 2014	A complaint was received against the officer to receive an amount of Rs 6000/ in cash from the farmer for making seed of summer mung and other inputs. No receipt was given to the farmer for this amount. The amount was also not returned to the farmer. The officer was suspended vide order dated 04 03 2015. The draft of under rule 7 chargesheet has been received from DDA. Karnal. The matter regarding issue the chargesheet against the officer is under consideration.

10	Bhagwan Dass BAO Taoru 0/0 DDA Mewat	10 01 2013	A complaint was received against the officer to receive the amount of Rs 86/ per bag of Zink Sulphet instead of actual price Rs 61/ from the farmers not to maintain the record of permit cases and misbehave with the farmers After examination the matter decision to issue under rule 7 chargesheet is taken by the competent authonty The draft of under rule 7 chargesheet has been received from DDA Mewat vide letter dated 27 07 2015 The matter regarding issue the chargesheet against the officer is under consideration
11	Manish Kumar ADO Hassanpur O/o DDA Mewat	10 01 2013	A complaint was received against the officer to receive the amount of Rs 86/ per bag of Zink Sulphet instead of actual price Rs 61/ from the farmers not to maintain the record of permit cases and misbehave with the farmers After examination the matter decision to issue under rule 7 chargesheet is taken by the competent authonty. The draft of under rule 7 chargesheet has been received from DDA Mewat vide letter dated 27 07 2015. The matter regarding issue the chargesheet against the officer is under consideration.

(b) The information with regard to Court cases of the aforesaid may be treated as $\ensuremath{\text{NIL}}$

After going through the written reply and oral examination of the representatives of the Department the Committee is not satisfied Therefore the Committee recommends that details of the total amount involved in these cases be sent to the Committee The Committee also desire to know the action taken against the officials/officers found responsible

On being asked by the committee to know about the steps taken by the department for the constant and timely vigil on emergence of pest and disease of crops and to make the farmer aware well in time for the protection of their crops

The Department replied as under

As and when the severe problems of pest and disease appear in the field the department takes the necessary steps for the control of pest and disease and issue advisory to the farmers for identification of disease and timely control of the infestation. The Agriculture Department is in constant touch with CCS HAU. Hisar and Central Institute of Cotton Research. Sirsa to control the menace of White fly in cotton crop primarily in Hisar. Sirsa Fatehabad and Bhiwani districts. The following steps have been taken by the Agriculture Department.

- 1 Organizing meetings of farmers to make them aware about White fly pest
- 2 Farmers training programmes How to deal with the on slaught of White fly pest?
- 3 Campaign in villages
- 4 The Dealers have been given training to make sure that they supply the right kind of pesticides/insecticides and suggest correct method for its usage to the farmers
- 5 Creating awareness through school going children who in turn educate their parents for control of White fly
- 6 Distribution of relevant literature (leaflets/brochure in Hindi) for control of White fly amongst farmers
- 7 Advertisements campaign in Hindi newspapers publicizing methods to control White fly
- 8 Integrated Pest Management using yellow sticking strips a mechanical method to destroy White fly

Under the above pest management campaign more than 295 schools have been visited by the field functionaries of Agriculture Department and 100 farmers training camps have been organized Training has been organized for more than 100 Pesticides Dealers To educate the farmers 5 00 000 leaflets/printed literature containing the information for control of White fly have been distributed amongst the farmers These activities are being carried out under the supervision of Deputy Director Agriculture at district level and senior officers from the Directorate

After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the name and addresses of fifteen farmers and fifteen sellers of pesticide who have given training by the department under the announce programme

19 Schemes

In response the questionnaire of the committee relating to the details of National Mission on Sustainable Agriculture scheme alonwith the steps taken by the department and the achievements after sponsoring this scheme

The Department replied as under

The Govt of India has introduced NMSA during 2014 15 with various components. The scheme will be implemented on 50 50 Centre /State share basis. The major programmes of the scheme are

(a) Rain fed Area Development This is in a watershed plus frame work based on integrated farming system An action plan has been approved by GOI

(b) Paramparagat Krishi Vikas Yojana The project proposal for organic farming in State amounting to 284 00 lac has been approved by the GOI for 20 clusters covering 7 districts in the State

(c) The Centrally Sponsored National Project on Management of Soil Health and Fertility merged as Soil Health Management component under NMSA Under SHM there is a provision for setting up new static STLs Mobile STLs and Fertilizer Quality Control Labs with other components The proposal with a financial outlay of Rs 343 70 lacs for the year 2015 16 for strengthening of existing STLs with other components is under process of GOI approval

(d) Soil Health Management Another scheme namely Soil Health Card scheme had also been introduced in the State under NMSA during 2015 16 Soil Health Cards are to be provided to all farming families of the State with in a period of 3 years A target of 2 50 lac soil samples has been fixed for the year 2015 16 with a financial outlay of 563 00 lac. The soil samples are being collected

During the oral examination the Committee was informed by the departmental representatives that the sampling work about the soil health cards has almost been completed in the Hissar and Sirsa districts. But the Committee feels that sampling work has not been done properly by going to the fields. Therefore the Committee recommends that full details about the sampling work of the above said districts be supplied to the Committee

20 Complaints

On being asked by the committee to know about the complaints (s) received form the farmers in respect of sub standard seeds pesticides and fertilizers during the last three years and action taken by the department

The Department replied as under

The District wise complaints received from the farmers in respect of Sub standard Seeds Pesticides and Fertilizers during the last three years are as under

(I) Ambala Bhiwani Faridabad Fatehabad Gurgaon Hisar Jhajjar Kaithal Karnal Mohindergarh Mewat Panipat Palwal Rewari Panchkula Sirsa and Rohtak no complaint of Sub-standard Pesticidies and Fertilizers has been received

Sr No	Name of Complainant	Nature of Complaint	Name of Firm against which complaint made	Action Taken
1	Som Nath S/o Sh Amrik Singh Village Dangali	Request to draw sample of particular batch of Insecticide	Which complaint made MIS Singla Pesticide Shahabad	No stock of that particular batch was available in the market at the time of complaint
2	Sudesh Kumar S/o Sh Kehar Singh Village Harmoli	Complaint Regarding Spurious Weedicide	M/S Sethi Seed And Pesticides Shahabad	Pesticide License of firm was suspended
3	Sandeep Kumar S/o Sh Ashok Kumar Village Bapda	Complaint regarding sale of Spunous pesticidies	1 M/S Arora fertilizer Kurukshetra 2 M/S Mahendr Beej Bhandar Ladwa 2 M/S Mahendr Beej Bhandar Ladwa	Complainant was not identified
4	Gurpal Singh S/o Sh Bhulla Ram Village Kaithala Khurd	Mixing in Urea	M/S Arora Fertrilizer Kurukshetra	Enquiry report has been submitted by DDA Kurukshetra to Directorate vide their letter no 2745 dated 05 06 2015 The said material was in cut and torn condition Action was taken as per FCO 1985

(II) Kurukshetra (Pesticidies and Fertilizers)

(III) Yamunanagar

Sr No	Year	No of complaint received	Action taken
1	2013 14	25	Farmer Field venfied by department committee & report given to farmers
2	2014 15	28	Farmer Field verified by department committee & report given to farmers
3	2015 16	10 (Till Date)	Farmer Field verified by department committee & report given to farmers

(iv) Jind Total ten number complaints have been received with regards sub standard pesticide only from the farmer during last 3 years after visiting the field inspection report have been hand over to the farmers. The samples of the same batch have been drawn which were available in the market

(v) **Sonipat** Total ten complaints were received during the last 3 years The complaints were addressed by taking appropriate action

(vi) Ambala Bhiwani Faridabad Fatehabad Gurgaon Hisar Jhaj jar Kaithal Karnal Mohindergarh Mewat Panipat Palwal Panchkula Sirsa and Rohtak no complaint of Sub standard Seed has been received

(vii)	Kurukshetra	(Sub Standard Seed)

Sr No	Year	No of complaint received	Action taken
1	2012 13	54	A departmental committee has been constituted for inspection of the complaint & a copy of report handed over to the complainant farmer
2	2013 14	31	do
3	2014 15	48	do

(viii) Rewari

2

Sr No	Year		Crop and Variety	Seed Sources	Action Taken by the Department
1	2012 13		Guar	IFFCO Rewarr	Committee constituted for inspection by Deputy Director of Agnculture and report conveyed to the complainant
2	212 13	Bhupender Singh S/o Vijay Singh Village Aulant Block Jatusana	Guar/HG5 63	IFFCO Rewan	Committee constituted for inspection by Deputy Director of Agniculture and report conveyed to the complainant
3	2012 13	Narender Yuadav Village Mirpur (Rewan)	Cotton/KC H707	Dinesh Kumar Hitesh Kumar Rewari	Committee constituted for inspection by Deputy Director of Agriculture and report conveyed to the complainant
4	2012 13	Satpal S/o Dharambir village Dhaliawas	Guar/ HG365	Dinesh Kumar Hitesh Kumar Rewan	Committee constituted for inspection by Deputy Director of Agriculture and report conveyed to the complainant
5	2012 13	Pyare Lal S/o Nanak Ram Village Jahidpur	Bajra/ HG 563	Dinesh Kumar Hitesh Kumar Rewan	Committee constituted for inspection by Deputy Director of Agnculture and report conveyed to the complainant
6	2012 13	Rajender S/o Sohan Lal Village Batodi	Bajra	Dinesh Kumar Hitesh Kumar Rewari	Committee constituted for inspection by Deputy Director of Agnculture and report conveyed to the complainant
7	2012 13	Ram Kumar S/o Sher Singh Village Bhatsana	Barley/ BH393	Yadav Khad Bhandar Rewan	Committee constituted for inspection by Deputy Director of Agriculture and report conveyed to the complainant
8	2012 13	Sant Lal S/o Harı Ram Gujjar Vıllage Bawal	Guar/ GK Morni	Ravinder Khad Bhandar Village Shebajpur	Committee constituted for inspection by Deputy Director o Agriculture and report conveyed to the complainant
9	2012 13	Jai SinghS/o Budh Ram Village Chandawas	Wheat/ PBW502	HSDC Rewan	Committee constituted for inspection by Deputy Director of Agriculture and report conveyer to the complainant

10	2012 13	Sanjay S/o Lal Chand Village Kishangarh	Wheat/ PBW502	HSDC Rewan	Committee constituted for inspection by Deputy Director of Agriculture and report conveyed to the complainant
11	2012 13	Vijay S/o Lila Village Kishangarh	Wheat/ PBW502	HSDC Rewari	Committee constituted for inspection
12	2013 14	Basant S/o Am Lai Village Bhurthal Jat	Mustard/ 45542	Dinesh Kumar Hitesh Kumar Rewari	By Deputy Director of Agnculture and report conveyed to the complainant Committee constituted for inspection b Deputy Director of Agnculture am report conveyed to the complainant
13	2014 15	Surjan S/o Balbir village Pithadawas	Guar/ HG563	Baba Khad Bhandar Khon	Committee constituted for inspection lo Deputy Director of Agriculture am report conveyed to the complainant

Sonepat

Sr No	Dated	Complainant Name & Address	Subject	Action Taken Report
1	12 04 12	Sh Wazır Singh S/o Sabalram Vill Hasanpur (Sonepat)	Contamination in Wheat Seed	Inspection team inspected the field of farmer in his presence on dated 1 7 04 2012 and found contamination Report was given to the farmer for further action
2	10 09 12	Sh Ranbir Singh S/o Vijay Singh Vill Machhroula (Sonepat)	Sub Standard Seed of Guar	The farmer complaint on 24 09 2012 in the office of DDA (Sonepat) but the crop was harvested
3	17 09 12	Satbır Singh S/o İshwar Singh Vill Hasanpur (Sonepat)	-do	Inspection team inspected the field of farmer in his presence on dated 06 10 2012 and found contamination. Report was given to the farmer for further action
4	17 09 12	Satpal S/o Dhup Singh Vill Hasanpur (Sonepat)	do	do
5		Partap Namberdar Satyavan S/o Bhagana Suresh S/o Baleram Samunder S/o Bani Singh Sunil S/o Narayan Singh Satbir S/o Ranj it Singh Kalu Ram S/o Ram Kunwar Narender S/o Mehar Singh Somvir S/o Hawa Singh Kulbir S/o Zile Singh Jasmer S/o	Sub Standard Seed	Inspection team inspected the field of all farmers and found contamination Report was given to the concerned farmers for further action

r				
		Randhir Singh Krishna S/o Ranpat Singh Devender S/o Dayanand Jaswant S/o Gyani Ram Shamsher S/o Karan Singh Dilbagh S/o Ram Kishan Satish S/o Puran Singh Ranbir Singh S/o Puran Singh Ranbir Singh S/o Puran Singh Ranbir Singh S/o Ram Singh Satyavan S/o Mahender Singh Ranbir Singh S/o Ram Sarup Jai Bhagwan S/o Ram Mehar Zile Singh S/o Jogi Lal Ram Mehar S/0 Daya Chand Phool Kanwar S/o Bheem Singh Dilbag S/o Bheem Singh Dilbag S/o Shn Chand Vijender S/o Pirthi Singh Ravinder S/o Nahar Singh Ram Phal S/o Zile Singh Sanjay S/o Suraj Bhan Naresh S/o Ram Phool Shamsher S/o Ramvir Anil S/o Kuldip Mahender S/o Fateh Singh Vill Guhana (Sonepat)		
6	25 10 12	Jagte S/o Shri Ishwar Vili Sevli Sonepat	Contamination in Paddy Seed	Inspection team inspected the filed of farmer in his presence on dated 02 11 2012 and found contamination Report was given to the farmer for further action
7	2 09 13	Satpal Singh S/o Prem Singh Balwan S/o Shn Chander Vill Bhatgaon Sonepat	Contamination of other variety in PUSA 1121 Seed	Inspection team inspected the field of farmer and found contamination Report was given to the farmer for further action
8	25 10 13	Mahender Singh S/o Kanwal Singh Vill Kakroi Sonepat	Complaint regarding distribution of Sub Standard Hybrid Seed of Maize by Agriculture Department	Inspection team inspected the field of the farmer on the spot and found that farmer has harvested the crop and the fanner told that at the end of the August month the Crop was harvested and used in Green Fodder and the farmer who mentioned to other name of the farmers those farmers told that they have sown the seed provided by Agniculture Department Cobs were also occurred in the crop but they also use the

				crop in Green Fodder and were satisfied from the produce They also mentioned there name was wrongly mentioned and they gave a written statement in this regard to the department that they are fully satisfied The report was submitted to DC Sonepat
9	30 09 14	Anil Kumar S/o Amar Singh Vill Aterna Sonepat	Inappropriate inspection report of Paddy 1121 Variety	Inspectionteam inspected the field of farmer in his presence on dated 13 10 2014 and found contamination Report was given to the farmer for further action
10	30 09 14	Krishan Kumar S/o Sangram Vill Sersa Sonepat	do	-do
11	02 09 14	Vijay Kumar S/o Mahender Singh Vill Bighroti Sonepat	Contaimination in Sarbati variety of Paddy	Inspection team inspected the filed of farmer and not found contamination and later on farmer and the seed dealer compromises themselves and the farmer give a written statement to Agriculture Department
12	01 10 14	Suresh S/o Ved Pal Vill Saya Khera Sonepat	Contamination of other variety in PUSA 1121 Seed	Inspection team inspected the filed of farmer on dated 10 10 2014 and found that there was another vanety instead of Paddy 1121 and the report was given to the farmer for further action
13	23 06 15	Vill Mahara Sonepat	Contamination of Bacani Disease in variety Super 21 and Super 9	Joint Inspection team the nursery and found that some plants are taller than the other and contamination was absorbed and the report was given to the farmer for further action

After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department provide the information on the following points during the year 2013 and 2014

- (i) How many cases logged against the dealers/distributors who sold substandard seeds and pesticides to the farmers
- (II) How many sellers have been punished
- (III) How many license have been cancelled and
- (iv) How many guility are acquitted due to negligence of officiers/officials of the Department

The department was asked by the committee to know about the scheme with the department for improving the underground water level and action taken by the department during the last three year

The Department replied as under

The Department has introduced a State Plan Scheme from the year 2005 06 namely Accelerated Recharge to Ground Water to recharge the ground water in water deficit areas of the State and to arrest the depletion of Ground Water in the State Under this scheme 648 Rain Water Harvesting structures have been constructed till 2014 15 The budgetary provision of Rs 55 00 lac has been kept for the year 2015 16 for construction of 55* nos of Rain Water Harvesting Structures The year wise details for last three years are as under

(₹ın Lac)

Year	Name of	Target	Achievement			Remarks
	Scheme	ิ Fเท (เท ₹)	Phy	Fin (ın ₹)	Phy	
2012 13	Scheme for providing assistance	40 00	40	25 22	24	Due to non availability of technical staff and DDO s in filed offices of Ground Water Cell
2013 14	on adoption of water saving technologies 55 00	50 00	50	7 53	12	Due to non availability of technical staff and DDO in filed offices of Ground Water Cell and Finance Department Instructions regarding 25 / expenditure quarter wise
2014 15	-	55	55	31 17	44	-do

2 220 P/tubes have been installed on Govt Buildings up to 2014 15 under the State Plan scheme vie Management of Natural Resources (Ground Water) for strengthening of observation well network for proper management development and regulation of natural ground water resource in the State since its inception in the year 2008 09 The budgetary provision of Rs 45 00 lacs has been kept for the year 2014 15 for installation of 45 nos P/tubes The year wise details for last three years are as under

(₹ın Lac)

Year	Name of	Target	Achie	vement		Remarks
	Scheme	Fm (ın₹)	Phy	Fın (ın ₹)	Phy	
2012 13	Scheme for	40 00	40	34 02	33	
2013 14	providing assistance on adoption of water saving technologies					Due to non availability of technical staff and DDO in field offices of Ground Water Cell and Finance department instruction regarding 25 / expenditure quarter wise
2014 15		45 00	45	36 47	53	do

After going through the written reply and oral examination of the representatives of the Department the Committee recommends that district wise information about the functioning Rain Harvesting Structures be provide to the Committee

22 Physical Verification

The Committee asked the Department to supply the detail of the Physical verification of all the stocks in the stores etc made by the department The reply is as under

The Physical Verification of stocks/stores of the department is being done regularly District wise/DDO wise list of verifications made during the last three years is as under

Physical Verification during the year 2012 13 (Details of offices checked)

Hısar

- 1 DDA Hisar
- 2 Sr Analyst (QC) Hisar
- 3 APPO Hisar
- 4 SDAO Tohana
- 5 SDAO Hansi Hisar
- 6 AAE Hisar
- 7 GWC Hisar
- 8 STO Hansi
- 9 AMO Hisar
- 10 GAS/BSF Farm Hansi
- 11 STO Kullan

Sırsa

12 DDA Sırsa

Karnal

- 13 DSCO (LR) Karnal
- 14 ASCO Karnal

Kurukshetra

- 15 ASCO Kurukshetra
- 16 GWC Kurukshetra

Kaithal

- 17 DDA Kaithal
- 18 AAE Kaithal
- 19 ASCO Kaithal
- 20 SDAO Kaithal

Panipat

- 21 ASCO Panipat
- 22 SDAO Panipat
- 23 AEE Panipat
- 24 APPO Panipat
- 25 STO Panipat
- 26 ACDO Panipat

Narnaul

27 ASCO Narnaul

Jhajjar

- 28 DDA Jhajjar
- 29 SDAO Bahadurgarh

Fatehbad

- 30 DDA Fatehbad
- 31 STO Fatehabad

Palwal

32 DDA Palwai

Panchkula

- 33 AAE Panchkula
- 34 STO Panchkula
- 35 ACC Panchkula
- 36 Senior Analyst (QCL) Pesticides Panchkula
- 37 DDA(PP)

Yamunanagar

- 38 DDA Yamunanagar
- 39 STO Jagadhari
- 40 SDAO Jagadhari

Sonepat

- 41 SSO Sonepat
- 42 ASCO Sonepat

Physical verification during the year 2013 14 (Details of offices checked) Hissar

- 1 AAE Hisar
- 2 Hydrologist (GWC) Hisar
- 3 APPO Hisar
- 4 DDA Hisar
- 5 STO Hansi
- 6 STL Hansi
- 7 Inspecting Officer Hisar
- 8 ADO (Marketing) Hisar
- 9 Agmark Ltd Hisar

	10	GWC Hisar					
	11	AMO Hisar					
	12	GAS/BSF Farm Hansi					
	13	Sr Analyst Fertilizer Lab Hansi					
Karna	aí						
	14	DDA Karnal					
	15	DSCO Karnal					
Kaith	al						
	16	DDA Kaithal					
	17	AAE Kaithai					
	18	SDAO Kaithal					
Palwa	al						
	19	DDA Palwal					
Kuru	kshetr	a					
	20	DDA Kurukshetra					
Farid	abad						
	21	DDA Fandabad					
Sırsa							
	22	DDA Sırsa					
Yamu	inanag	gar					
	23	DDA Yamunanagar					
	24	SDAO Jagadhari					
Panip	at						
	25	DDA Panipat					
Fateh	abad						
	26	DDA Fatehabad					
Jhajja	ar						
	27	DDA Jhajjar					
Jind							
	28	DDA Jind					
Physi	ical ve	rification during the year 2014 15 (Details of offices checked)					
Hısar							
	1	Hydrologist (GWC) Hisar					
	2	APPO Hisar					
	3	Hydrologist (GWC) Hisar					
	4	SDAO Hansı Hısar					
	5						

- 5 AAE Hisar
- 6 Sr Analyst(QC) Hisar
- 7 STO Hansi Hisar
- 8 AMO Hisar

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9 GAS/BSF Farm Hansi

- 10 Uplana Centre Hisar
- 11 Senior Analyst (QCL) Hisar
- 12 Block Seed Farm Hansi Hisar

Panipat

- 13 DDA Panipat
- 14 SDAO Panipat
- 15 AAE Panipat
- 16 APPO Panipat
- 17 ACDO Panipat
- 18 STO Panipat

Yamunanagar

- 19 ACDO Yamunanagar
- 20 DDA Yamunanagar
- 21 SDAO Jagadhari

Sırsa

- 22 Senior Analyst (QCL) Sirsa
- 23 Cotton Project Bhuna Centre
- 24 DDA Sırsa

Gurgaon

25 DSCO Gurgaon

Fatehabad

26 DDA Fatehabad

Jhajjar

- 27 DDA Jhajjar
- Sonepat
 - 28 DDA Sonepat

Kaithal

- 29 DDA Kaithal
- 30 AAE Kaithal

Mahendergarh

31 STO Mahendergarh

Mewat

32 DDA Mewat

Bhiwani

33 DDA Bhiwani

After going through the written reply and oral examination of the representatives of the Department the Committee desired that a detailed report about financial irregularities found during the checking be supplied to the Committee The Committee also recommends that action taken report against the officials/officers involved be also sent to the Committee

23 Annual Administrative Report

In the reply to question regarding annual administrative reports the Department replied as under

Agriculture Department The Annual Administrative Report of the department for the year 2006 07 has been published and the reports from 2007 08 to 2013 14 have been approved by Hon ble Chief Minister on 13 08 2015 and printing of Annual Administrative Report from 2007 08 to 2013 14 is under progress Preparation of Annual Administrative Report of 2014 15 is under Progress

Horticulture Department Annual Administrative Report of Horticulture department for the year 2012 13 and 2013 14 has been approved by the Govt and has been send to Haryana printing press for publication as desired by Govt Preparation of Annual Administrative Report of 2014 15 is under progress

Haryana Land Reclamation Development Corporation (HLRDC) Annual Administrative Report for the 2013 14 has been published and preparation of Annual Administrative Report of 214 15 is under Progress

Haryana State Agriculture Marketing Board(HSAMB) Annual Administrative Report for the year 2013 14 has been published

Haryana Seed Development Corporation (HSDC) Annual Administrative Report for the year 2013 14 has been published. The Administrative Report of 2014 15 is under progress.

After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the Annual Administrative Report may be supplied to the Committee at the earliest

24 Audit Paras

After going through the written reply supplied by the Department regarding Audit paras and oral examination of the representatives of the Department the Committee recommends that latest position about the audit paras may be supplied to the Committee

25 Sub standard Fertilizers

During oral examination of the Department it come to the notice of the Committee that a person/dealer at Jhajjar is selling duplicate fertilizer by the name of organic fertilizer. On this department was asked to submit the report after the enquiry. The department assured to submit the detailed report within 15 days. But the report is still awaited till the finalization of this report. Thus the Committee recommends that report be submitted at the earliest as possible.

Appendix 1

Summary of recommendations/observations of the Committee on Estimates (2015 2016)

Sr No	Page	Paragraphs	Observations
1	2	3	4
1	18	13	(i) After going through the written reply and oral examination of the representatives of the Department the Committee desires to know the reasons for not utilizing the budget allotted for some important schemes of government till now
			(II) The Committee also desire to know the amount released to farmers for subsidy on the agriculture equipments etc from the total budget allotted for this purpose during the last five years
2	20	14	After going through the written reply and oral examination of the representatives of the Department the Committee observed that Haryana is an Agriculture State but the Department could not utilize the funds released by the Centre Government for agriculture schemes Therefore the Committee desires to know the reasons for not utilizing the funds released by the Central Government
3	25	15	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department take prompt action to fill up the vacant posts so as to avoid any adverse effect on the working of department
4	25		After going through the written reply and oral examination of the representatives of the Department the Committee recommends that district wise report be submitted to the Committee about the Staff appointed by outsourcing policy in the field offices

AGRICULTURE DEPARTMENT

1	2	3	4
5	28	17	After going through the written reply and oral examination of the representatives of the Department the Committee is not satisfied Therefore the Committee recommends that details of the total amount involved in these cases be sent to the Committee The Committee also desire to know the action taken against the officials/ officers found responsible
6	29	18	After going through the written reply and oral examination of the representatives of the Department the Committee further recommends that the name and addresses of fifteen farmers and fifteen sellers of pesticide who have given training by the department under the announce programme
7	30	19	During the oral examination the Committee was informed by the departmental representatives that the sampling work about the soil health cards has almost been completed in the Hissar and Sirsa districts But the Committee feels that sampling work has not been done properly by going to the fields Therefore the Committee recommends that full details about the sampling work of the above said districts be supplied to the Committee
8	35		After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department provide the information on the following points during the year 2013 and 2014 (i) How many cases logged against the dealers/distributors who sold substandard seeds and pesticides to the farmers (ii) How many sellers have been punished (iii) How many license have been cancelled and v) How many quility are accusted due to
			 v) How many guility are acquitted due to negligence of officers/officials of the Department.

1	2	3	4
9	37	21	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that district wise information about the functioning Rain Harvesting Structures be provide to the Committee
10	40	22	After going through the written reply and oral examination of the representatives of the Department the Committee desired that a detailed report about financial irregularities found during the checking, be supplied to the Committee The Committee also recommends that action taken report against the officials/officers involved be also sent to the Committee
11	4 1	23	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the Annual Administrative Report may be supplied to the Committee at the earliest
12	41	24	After going through the written reply supplied by the Department regarding Audit paras and oral examination of the representatives of the Department the Committee recommends that latest position about the audit paras may be supplied to the Committee
13	41	25	During oral examination of the Department it come to the notice of the Committee that a person/dealer at Jhajjar is selling duplicate fertilizer by the name of organic fertilizer On this department was asked to submit the report after the enquiry The department assured to submit the detailed report within 15 days But the report is still awaited till the finalization of this report Therefore the Committee recommends that report be submitted at the earliest as possible

Appendix - II

Summary showing the outstanding recommendations of the Committee on Estimates relating to the years 1995 96 1996 97 2000 2001 2001 2002 2003 2004 2006 2007 2007-2008 2008-2009 2010-2011 2011-2012 2012 2013 2013 14 and 2014 15

Sr No	Page of the Report	Paragraphs	Further Observations/ Recommendations made by the Committee
1	2	3	4
		28	3th Report (1995 96)
	Pl	JBLIC HEALT	H ENGINEERING DEPARTMENT
1	30 34	20	The Committee therefore desired the department to expedite and finalise the cases at the earliest alongwith the action taken against the officers/ officials who are at fault
			The Committee further desired to intimate the amount involved in each case
			The Committee therefore desired that the detail of the cases relating to embezziements/ complaints etc which are pending in various courts alongwith the amount involved be sent to the Committee
2	35 37	23	(i) The Committee therefore recommended that the action to finalize the remaining matters be expedited and action against the defaulters be also taken under intimation to the Committee
			(II) During oral examination of the representatives of the Public Health Engineering Department on 12 5 2010 a matter regarding the imprisonment of Shri Raghubir Singh Beldar Uchana Teh Narwana Distt Jind under Section 420 for the period from 8 2-2008 to 8 5 2008 came to the notice of the Committee on Estimates During the oral examination the departmental representatives assured that it will be looked into and Committee will be informed accordingly The department informed the Committee <i>vide</i> its memo No 14741 PHE/B 2 dated 20 9 2010 that Shri Raghubir Singh Beldar working in the PHE Sub Division Uchana remained on long leave from

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8 2 2008 to 3 5 2008 During the leave period the official was in jail due to family land dispute. When the matter came in the notice of Executive Engineer he was acquitted of the charge levelled against him However the explanation of the official was called in the reply he stated that he was in jail under Section 420 due to family land dispute during the leave period. The Hon ble Session Court vide order dated 31 3 2009 had acquitted him of the charges levelled against him Executive Engineer PHE Division Narwana who is Drawing & Disbursing Officer for pay has no knowledge about the relationship of SDE and Official The Committee went through the reply of the department which was not found satisfactory by the Committee The department has itself admitted that official Shri Raghubir Singh Beldar Uchana Distt Jind remained on long leave from 8 2 2008 to 3 5 3008 and druing the leave period the official was in iail The Committee observed that the reply itself contradictory The Committee noted that it was very much compulsory to suspend an official for the period for which he remained in jail whatsoever reason is under the relevant provision of the Haryana Civil Services (Punishment and Appeal) Rules 1987 as was done in the case of Shri Subhash Solanki Electrician Helper working in the PHE Division No 1 Faridabad Therefore the Committee recommends that strict action be taken against the officers concerned (S D E) who are responsible for this lapse at that time and who have done a loss to State Exchequer

4

29th Report (1996 97)

HEALTH DEPARTMENT

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30 31 28

The Committee is of the opinion that the department should supply the details of the complaints received against the Drug Inspectors during the last three years

The Committee further is of the opinion that the detail of the cases if any instituted in any court

1	2	3	4
		·	

under relevant Act/Rules during the last three years for breach of Act against any party be supplied

The Committee is also of the opinion that the detail of the sale of drugs in contravention of the Act if any detected during the last three years be supplied to the Committee

On 23 6 2015 the Committee also recommends that pedning Court cases may be pursued vigorously by the department and the Committee would also like to know that who is responsible for lack of official evidence in the Court in different cases pending in the Courts? Detail thereof be sent to the committee at the earliest

32nd Report (2000 2001)

TOURISM DEPARTMENT

After oral evidence of the department the Committee desires that the department to intimate the efforts made to minimize the loss incurred in various tourist complexes

The Committee therefore recommends that the name of the tourist complex in which Petrol Pumps are to be installed be informed and the name of the complexes which will be closed may also be intimated to the Committee

During the spot inspection the Committee observed that the building of Surkhab Tourist Complex Sirsa the complex is very old The Committee therefore recommends that the new building with modern facilities & banquet hall be constructed The Committee further recommends that the price of liquor/beer served in the complex may also be reduced

The Committee therefore observed that the Tourist Complex Ottuwear is an extra liability on the department and recommends that the complex be closed

The Committee also recommends that a banquet hall at Papaya Tourist Complex Fatehabad Blue Bird Complex at Hisar Black Bird Tourist Complex at Hansi may also be constructed

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1	2	3	4
			33rd Report (2001 2002)
		EXCIS	E & TAXATION DEPARTMENT
5	37	8	After going through the reply of the department and after oral evidence of the departmental representatives the Committee would like to know the details of the cases pending for recovery of arrears as on 31 3 2002 along with amount involved in each case
			The Committee would further like to know the details of the cases which are pending in the Court and Quasi Judicial proceedings
			The Committee recommends that all out efforts may be made to recover the outstanding amount involved and the details of efforts made in this regard be intimated to the Committee within a period of three months
			The Committee would also like to make on the spot study tour of Distilleries in the State
			35th Report (2003 2004)
		EN	VIRONMENT DEPARTMENT
6	12	4	 (II) The Committee desired to know whether all the projects have planted trees on the required 20% areas of their land
			(iv) The Committee further desired that the details of the inspection made by the Department to check the 20% planted area during the period from 2001 2002 till the finalization of the report be supplied to the Committee
			The Committee would like to know the latest position (25 5 2015)
7	13	7	The Committee recommends that effective steps to check the reverse pumping of the polluted water be taken by the Environment Department under intimation to the Committee (Also observed in one of the next paras)
			The Committee would like to know the latest position (25 5 2015)
В	18	14	The efforts made in this respect may be intimated to the Committee

			
1	2	3	4
			 (i) The Committee desired that the Department should take more effective steps to check the qualities as per norms in manufacturing of the polythene bags
			(II) The Committee further desired that the Environment Department may convey the desire of the Committee to the Urban Development Department to check the pollution caused by the polythene bags in the cities of the State
			The Committee observed that the State Government has imposed ban on the manufacturing sale and usage of all plastic carry bags but the carry bags are still in use with impunity Therefore the committeee recommends that the following information be submitted to the Committee
			(I) District wise report of the number of challans isued against the violators
			(II) How many collection centre for waste plastic are there
			(III) In which Municipal Corporation Municipal councils and Municipal Committees collection centers has been set up and when they were set-up and
			(IV) The number of manufacturing units of the polythene bags in the State
			The above information be submitted to the Committee at the earlist
9	19 20	17	After oral evidence of the Department the Committee desired
			 the Departmentito initimate the detail of the defaulters if any found in the sample testing along with the action taken against the defaulters and
			 (II) the Depatment to consider the matter of obtaining the samples form the distributaries/ canals from which the water is used for

1	2	3	4
			drinking purposes for testing in the laboratories
			The Committe desired to know about the steps taken by the department to clean the polluted water of Gurgaon and Agra canals
10	21	18	(i) After examination of the Department the Committee desired that the Department should check the steps to control air pollution from the vehicles in big cities like Faridabad Gurgaon Panipat Bahadurgarh Rohtak etc
			 (II) The Committee desired the Department to take effective steps to check the pollution caused by sound
			(III) The Committee further desire to know about the norms fixed for air and sound pollution in the big cities of Haryana and steps taken by the department to control air and sound pollution

36th Report (2006 2007)

DEVELOPMENT & PANCHAYATS DEPARTMENT

11	67	2	The Committee after ascertaining the position from the above mentioned information found that one post of Joint Director One post of Deputy Director Panchayats One post of DDPO & 26 Posts of BDPOs are lying vacant The Committee would like to know the date since which these posts are lying vacant alongwith the reasons for not filling these posts so far The Committee therefore took a serious view and recommends that sincere efforts be made to fill up these posts without any further loss of time so that the work of the Department may not suffer and the Committee be informed accordingly
			The Committee would like to know the latest position (22 6 2011)
12	7	3	The Committee would like to know the nature of all the 168 complaints and the source from which these were received The Committee would also

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			like to know the names of the officers alongwith their designation who were found guilty and awarded punishment of warning to be careful in future or censure or their one or two increments were stopped and orders were proposed for the recovery of the amount for the loss which they were found responsible The Committee may also be informed about the names & designation of the officers who have been charge sheeted under Rule 7 and 8 in 18 and 28 cases respectively The Committee recommends that strenuous efforts be made to obtain the comments/ reports from the quarter concerned as early as possible in remaining 101 cases
13	13	6	The Committee may be informed in regard to the names of the Village Panchayats districtwise to whom training have been imparted during the year 2006 07 alongwith the expenditure incurred thereon as well as material <i>i</i> e booklet <i>etc</i> supplied to the Members at the time of training The Committee also recommends that post lying vacant in this institution may be filled up at the earliest The Committee would like to know the latest
			position (22-6 2011)
14	14	7	During the course of oral examination it was informed by the departmental representatives that a total sanitation compaign programme was launched during the year 2000 which was sponsored by the Govt of India This programme is to be implemented in the whole State through Gram Panchayats as well as Aganwari & NGOs
			The Committee would like to know the name of district in which this compaign have been started so far and the time by which this scheme will also be started in the remaining districts of the State
			The Committee would also like to know the expenditure incurred during the current financial year 2006-07 for the construction of Sulabh Sochalya/latrines

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			The Committee would also like to know the names of the 136 villages of 12 districts which have been sponsored to the Govt of India Ministry of Rural Development under Nirmal Gram Purshkar Scheme for providing of cash award
			The Committee recommends that to facilitate the general public a Community laterine/Sulabh Sochalaya be constructed near the Bus Stop/Bus Stand in every village of the State
			The Committee would like to know the latest position (22 6 2011)
15	35 36	15	The Committee would like to know the details of the Panchayats/Panchayat Samitis to whom the interest free loan was given under this scheme
			The Committee further desires to know the details of the amount spent during the year 2006 07 till the finalization of this Report
			The Committee desires that the purpose alongwith the name of the Panchayat/Samiti for which the assistance has been given be supplied to the Committee
			The Committee further desired that the criteria of giving assistance to the Panchayats/Samitis be intimated to the Committee
			The Committee further desired that the progress made in the development works undertaken by the department during the last three years under Revenue Earning Scheme be intimated to the Committee
16	44	16	The department informed the Committee that during the year 2003 04 an amount of Rs 1170 16 lacs 2250 00 lacs were released for the year 2004 05 and an amount of Rs 11580 00 lacs were released for the year 2005 06
			The Committee desires to know the details of the Projects/institutions of Panchayati Raj benefited by distributing the funds by the department for the year 2003 04 2004 05 and 2005 06

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			The Committee be intimated as to whether the department has obtained the utilized certificate from the Panchayati Raj Institution in respect of the funds distributed for the development of rural areas If the said certificates are not obtained then the reasons of not obtaining the utilization certificate be intimated
17	45	18	The department in its written reply informed the Committee that as per the report regarding the name and addresses of persons/parties who have encroached upon property/land of the Department alongwith the action taken by this department to get the encroachment vacated during the last years. This record is available with Deputy Commissioner For this a letter has been isued on dated 31.7 2006 to all Deputy Commissioners. As soon as the requisite report will receive the consolideated report would be available to the Committee
			The Committee desired to know the latest position in this regard
18	45	19	The Committee desired that the department should make serious efforts to decide the cases mentioned in Annexure F completing the enquiry at the earliest under intimation to the Committee
			37th Report (2007-2008)
		RURAL	DEVELOPMENT DEPARTMENT
19	18	6	After going through the reply and oral examination of the Department the Committee observed that amount was given to some those people who were not eligible for the scheme in district Faridabad Wrong verification was done by some officers intentionally Therefore the Committee is of the view that the responsibility be fixed and action be taken against the erring Officer/officials and the detailed report be submitted to the Committee with in a stipulated period

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20	21	8	The Committee after going through the reply and oral examination of the Department is of the view that the details of plantation done on the waste land be supplied to the Committee
			The Committee would like to know the latest position (16 6 15)
21	24	11	After going through the reply and oral examination of the Department the Committee feels that technical posts be filled up for the smooth functioning of the Department. The Committee further observed that the works of the public are being not done in time due to the shortage of staff Therefore the Committee desires that the districtwise details of vacant post be supplied to the Committee and strenuous steps be taken to fill up the said posts
			The Committee would like to know the latest position (16 6 2015)
22	25	12	After going through the reply and oral examination of the Department the Committee is of the view that the stern action be taken against the persons whosoever are responsible in this matter and the recovery be made The Committee be apprised of the action taken and stage of recovery with in a limited time period
			37th Report (2007 2008)
		INDUSTR	IES & COMMERCE DEPARTMENT
23	41	15	After going through the reply and the oral examination of the Department the Committee recommended that the vacant post be filled up immediately without further loss of time
			The Committee would like to know the latest position (29 6 2015)
24	54	18	During the oral examination the Department submitted that detail of Sales Tax Exemption and subsidy of Rural Industrialization given to tiny units will be supplied to the Committee
			The Committee would like to know the latest position (29 6 2015)

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			38th Report (2008 2009)
	WELFAR	RE OF SCH	IEDULED CASTS AND BACKWARD CLASSES ' DEPARTMENT
25	13	4	After going through the reply and oral examination of the representatives of the Department The Committee recommends that the vacant posts be filled up without further loss of time so that the work of the Department may not suffer
			The Committee would like to know the latest position (19 12 2012)
26	20	9	During the course of oral examination of the representatives of the department the Committee observed that department is not sure about the reservation policy for admission in the private colleges Therefore, the Committee recommends that the reservation policy for admission in the said colleges be also implemented The Committee further recommends that the full details of the letters/ D O letters written to the various departments for implementing the reservation policy be intimated to the Committee Full details of the latest position of backlog and the latest position of reservation in Board/Corporations and Universities be supplied to the Committee The Committee would like to know the latest
7	25	10	position (19 12 2012) After going through the written replies and oral examination of the representatives of the department The Committee recommends that the latest position of recovery from the
			delinquent officers/officials be supplied to the Committee
	-		The Committee would like to know the latest position (19 12 2012)
3	26	12	After examining the material supplied by the department and oral examination of the representatives of the department the Committee observed that budget provision under the said scheme is insufficient Therefore the

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			Committee recommends that a provision of 30 crore rupees be made for this scheme and the amount of 10 thousand for repair of house be increased to rupees 20 thousands
			The Committee wants to know about the provision of financial assistance given for the repair of house The Committee also want to know whether the department has taken any steps for increasing the financial assistance for the repair of house from 10000 to 20000 (19 12 2012)
29	26	13	During the oral examination of the representative of the department the Committee observed that the amount under the Indira Gandhi Priyadarshini Viwah Shagun Yojana is not provided to the applicants in time There is a great backlog in the disbursement of said amount Therefore, the Committee recommends that the amount of Indira Gandhi Priyadarshini Viwah Shagun Yojana be provided to the applicants in time in future and backlog be fulfilled at the earliest
			The Committee desired that the latest position regarding the Indira Gandhi Priyadarshini Viwah Shagun Yojna be supplied to the Committee (19 12 2012)
30	26	15	By examining the material supplied by the department and oral examination of the representatives of the department. The Committee observed that the number of beneficiaries under the said scheme is decreasing whereas the same must be increased as the number of S C students is increasing day by day. Therefore, the Committee recommends that the reasons for decreasing the numbers of beneficiaries be investigated and the results thereof be supplied to the Committee
			The Committee would like to know the latest position (19 12 2012)

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			38th Report (2008 2009)
		т	OURISM DEPARTMENT
31	36	19	After going through the written reply supplied by the department and oral examination of the representatives of the department the Committee recommends that all the vacant posts be filled up as early as possible to avoid any adverse effect on the business of the department and after restructuring the Committee be informed about it
32	39	20	During the oral examination the representatives of the department informed the Committee that the Badkhal Lake and Surajkund lake have been dried up The Committee recommends that the solution of the said problem be carried out with the coordination of two three departments The representatives of the department further informed the Committee that there are 832 rooms and 1831 beds in the complexes of the Department/Corporation Out of which 334 rooms will be renovated from 2008 to 2009 178 rooms have been renovated during the last two years The Committee recommends that the furniture of good quality be provided in the complexes to attract the more and more tourists and to increase the occupancy and profit of the tourist complexes
35	40	21	After going through the details supplied by the Department and oral examination of the representatives of the Department the Committee recommends that sincere steps be taken to promote tourisms in the State
34	44	22	The Committee observed that the Private Petrol Pumps have been renovated and beautified properly Therefore, the Committee recommends that the Department should give more attention to renovate and beautify its petrol pumps to attract the consumers
35	45	24	During the course of oral examination the representatives of the department informed the Committee that total 118 cases are pending with

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		-		the Department Therefore the Committee recommends that the latest position of the recovery in the said cases be supplied to the Committee and the Court cases if any, be pursued vigorously
			:	39th Report (2010 2011)
			EXCISE	& TAXATION DEPARTMENT
36		15	4	After going through the written reply and oral examination of the representatives of the department the Committee recommends that as and when a decision of the Hon ble Court on the entry tax is pronounced, the same be brought to the notice of the Committee
				The Committee would like to know the latest position (9 6 2015)
			4	40th Report (2011 2012)
			PUBLIC HEA	ALTH ENGINEERING DEPARTMENT
37	10		3	After going through the written reply and oral examination of the representatives of the Department the Committee desired to know the justification of the demand of new posts which the department has sent to the Government
				The Committee would like to know the latest potition as on 12 5 2015
38	12		4	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the vacant posts must be filled up without further loss of time so that the work of the Department may not suffer The Committee may be informed about it
				The Committee would like to know the latest position as on 12 5 2015
39	13		5	During the course of oral examination it came into the notice of the Committee that there are such Dhanies where water facility has not been provided Therefore, the Committee desired to know full details of the number of such Dhanies which have requested for providing the drinking water along with the numbers of

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			such Dhanies to which the drinking water has not been made available even after their request
			The Committee would like to know the latest potition as on 12 5 2015
40	16	6	(a) After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the complete details about the action taken in the matter of complaints received and enquiry conducted regarding the irregular ities/ embezzlement /misappropriation of funds against the officers /officials of the department during the last three year may be provided to the Committee The Committee also want to know about the number of such cases which has been disposed off at department level
			(b) The Committee recommends that the latest position of the Courts Cases along with its details may also be provided
			The Committee would like to know the latest position as on 12 5 2015
41	20	9	After going through the written_reply and oral examination of the representatives of the Department the Committee recommends that the Committee may be informed about the latest position about the audit paras/objection raised by the audit parties and also provide the detailed information about it
			The Committee would like to know the latest potition as on 12 5 2015
42	25	10	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the amount of loss occurred and the amount of recovery made so far may be intimated to the Committee along with the full details about the number of persons who have been punished so far

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			The Committee would like to know the latest potition as on 12 5 2015
43	25	11	While discussion in the oral examination it came into the notice of the Committee that the Taps fitted on the water supply generally are removed by the mischievous persons so the Committee recommends that the technical wing of the department should develop such type of taps which can not be removed easily
44	25	12	While discussion in the oral examination it came into the notice of the Committee that there is no provision of drinking water in the unauthorized Colonies Drinking water is a basic human need Therefore, the Committee recommends that a proposal regarding the setting up of Stand Posts in these Colonies may be sent to the Hon'ble Chief Minister
			The Committee would like toknow the latest potition as on 12 5 15
			41st Report (2012 2013) RIGATION DEPARTMENT
45	21	7	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department take prompt action to fill up the vacant posts and also recommends that the department may sent reminders to the recruiting agency for filling up these posts so as to avoid any adverse effect on the working of department The Committee may also be informed accordingly
			The Committee would like to know the latest position as on 19 5 2015
46	30	9	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the list of projects pending for providing water to the Public Health Engineering Department

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			for supplying drinking water to the villages/ towns and cities till 1 7 2012 may be supplied to the Committee
47	30	10	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the list of industries where the water is being provided by the department and also list of industries whose demand for water is pending may be supplied to the Committee Thereafter the Committee will conduct on spot study/visit
48	35	12	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department may provide the details of studs installed in the Indri Karnal and Gharounda area on Yamuna river The Committee further wants to know the reasons of not desilting the drain across the villages Juan, Chitwana Khulheri and Badwasni since 1998 and also recommends to desilt this drain
49	35	13	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the latest position in regard to maintenance of Canals may be provided to the Committee
50	39	14	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department may provide the details of projects which has been completed The committee will visit these projects to examine the work
51	40	15	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department may raise objection with the H P govt on the issue of polluting water bodies and the Committee may be informed accordingly about the development in this case

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52	41	16	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department may provide the details of pending complaints which has not been decided till now
53	53	17	After going through the written reply and oral examination of the representatives of the Department the Committee wants to know whether the department has taken any disciplinary action against the officers / officials who were found responsible for the Audit Paras
54	56	18	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the department may provide the information on the following points
			1 Total Machinery with the department
			2 Machinery in working condition and
			3 Machinery lying unused
55	60	19	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the latest position on the issue of loss/shortage may be provided to the Committee
56	60	20	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the Annual Administrative Report may be supplied to the Committee at the earliest
			41st Report (2012 2013)
			HEALTH DEPARTMENT
57	2	8	As already recommended by the Committee on Estimates in its 40th Report for the year 2011 12 that appropriate action be taken against the concerned Officers of the Health Department

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who are responsible for not supplying the material on the budget estimates for the year 2011 12 The committee has again selected the Health Department with a view to scrutinize their Budget Estimates for the year 2012 2013 but the department has again failed to supply the material on the budget estimates for the year 2012 2013 The committee therefore took a serious view on the matter and again recommends that appropriate action be taken against the concerned Officers of the Department who are responsible for not supplying the material as recommended by the Committee

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On 20 10 15 Letter No 2015/63338 Dated 09 10 2015 received from the Director General Health Services Haryana sending therewith the material relating to Health Department Haryana on Budget Estimates for the years 2011 12 & 2012 13 was placed before the Committee The Committee after going through the reply is constrained to say that the Department has sent avoiding reply of the observations/ recommendations given by the Committee in general para No 8 of its 41st report and meeting held on 28 9 2015 The Committee took a serious view and desired that the action in the matter may be taken strictly as per recommendation of the Committee immediately

42nd Report (2013 14) ENVIRONMENT DEPARTMENT

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After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the vacant posts be filed up without further loss of time so that the work of the Department may not suffer

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59	15	5	After going through the written reply and oral examination of the representatives of the Department the Committee desires to know that how much hazardous waste has been lifted from the factories alongwith the quantum therof
			(II) The Committee further desires that the copy of guidelines given by the Hon ble Supreme Court be provided to the Committee in respect of hazardous waste
60	16	6	After going through the written reply and oral examination of the representatives of the Department the Committee recommends that the details of the studies got conducted by the various agencies be provided to the Committee alongwith the preventive measure adopted by the department to clean the environment
61	16	7	After going through the written reply and oral examination of the representatives of the Department the Committee desires that the department should supply the details of pending cases alongwith month vise details of the cases settled during the period from January, 2013 to date i e up to July 2013
62	16	8	During oral examination the department representatives stated that the regular checking of Common Effluent Treatment Plants(CETP) is being conducted by the department and wherever there is any problem the notices are issued for its improvements After going through the reply and oral examination of the Department the Committee desires that the details of the checking conducted by the department during the last two years be provided to the Committee
63	17	9	After going through the reply and oral examination of the Department the Committee desires that copy of notification regarding brick kiln units, be provided to the Committee

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64	17	10	After going through the written reply and oral examination of the representatives of the Department the Committee desires that the department should intimate the names of the places where the STPs have been set up and cases in which action has been taken up
65	17	11	During the oral examination a point came to the notice of the Committee that Yamunanagar Thurmal Plant discharges ash and is polluting the environment on this issue Department said that they would take up this issue with the Power Department After this the Committee recommends that after taking up this matter with Power Department the progress report be provided to the Committee
66	18	12	After going through the written reply and oral examination of the representatives of the Department the Committee desires to know that the number of persons who have applied for seting up of industries during the years 2009 2010 and 2011 togetherwith the number of persons to whom N O C were issued alongwith the number of those out of the said persons who have again applied for N O C
67	18	13	After going through the written reply and oral examination of the Department the Committee recommends that the Annual Administrative Report may be supplied to the Committee at the earliest
			43rd Report (2013 14)
		Т	OURISM DEPARTMENT
68	13	6	(i) After going through the written reply and oral examination of the representatives of the department the Committee desired to know the names of the posts which have been abolished on the recommendations of the Board of Directors togetherwith the names of the new posts which have been created
			(II) The Committee further recommends that the vacant posts may be filled up at the

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			earliest so that the work of the department may run smoothly and the Committee may be informed accordingly
69	15	7	(I) After going through the written reply and oral examination of the representatives of the department the Committee recommends that loss may be checked by the department and department may suggest the measures to check the said losses and its complete report may be supplied to the Committee within three months
			(II) The Committee further desired that the Complexes which are running in loss may be relieved therefrom and concrete measures may be adopted to check the losses
70	17	8	After going through the written reply and oral examination of the representatives of the department the Committee recommends that the sincere efforts may be made to increase the occupancy of the Tourist Complexes so that profit may be earned therefrom The necessary steps may be taken in this regard
'1	18	9	After going through the written reply and oral examination of the representatives of the department the Committee desired to know as to whether any irregularities and shortcomings have been found during the checking conducted from time to time if so, the action taken by the department and its full detailed report may be submitted to the Committee
2	22	10	After going through the written reply and oral examination of the representatives of the department the Committee recommends that the latest position of those replies of the department in which reminders have been given and replies have not been received so far may be submitted to the Committee

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73	22	11	After going through the written reply and oral examination of the representatives of the department the Committee recommends that latest position of the above mentioned audit paras may be forwarded to the Committee
74	23	12	After going through the written reply and oral examination of the representatives of the department the Committee desired to know the number of officers and officials against whom departmental action has been taken The latest position supplied to the Committee
75	24	13	After going through the written reply and oral examination of the representatives of the department the Committee recommends that the necessary correspondence may be made with the Government of India for granting 3 4 or 5 stars status to the various such Tourism Complexes of Tourism department of Haryana which fulfill the norms of 3 4 or 5 stars category to attract the foreign Tourists
76	25	14	After going through the written reply and oral examination of the representatives of the department the Committee recommends that the Handloom Mela may be organised at Panipat and a Craft Mela may be organised near Kala Amb on the pattern of Suraj Kund Craft Mela The action taken in the matter be informed to the Committee
77	25	15	By examining the annual administrative report for the year 2004 05 supplied by the department and oral examination of the representatives of the department it came into the notice of the Committee that a demand of 10 000 rooms was placed with the department Therefore the Committee desired to know as to how many rooms were occupied in 2010 at Delhi during Common Wealth Games

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78	25	16	By examining the material supplied by the department and oral examination of the representatives of the department the Committee observed that the some patrol pumps being operated by the tourism department are running in loss Therefore the Committee recommends that the department may conduct checking of these patrol pumps at its own level and detect the reasons for which these patrol pumps are running in loss and suggest the measures for bringing them into profit and its complete report may be submitted to the Committee

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